

# WB gets NHRC notice over doc's rape and murder

AGE CORRESPONDENT  
NEW DELHI, AUG. 13

The National Human Rights Commission has issued notices to the West Bengal government and the state's police chief in connection with a case of rape and murder of a woman doctor at a state-run medical college and hospital in Kolkata.

Meanwhile, Delhi's AIIMS has warned their protesting resident doctors against holding any demonstration on or around the hospital campus stating it was in violation of high court directions and amounts to contempt of court.

The commission on Tuesday said it has sought the reports from these authorities in two weeks.

The NHRC has taken suo motu cognisance of a media report that the junior woman doctor was found dead at the seminar hall of Kolkata's state-run R.G. Kar Medical College and Hospital, it said in a statement.

"Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," the National Human Rights Commission panel said.

The commission has observed that the content of the media report, if true, raise a serious issue of violation of human rights of the victim.

## Giriraj seeks Didī's resignation, says 'influencing probe'

Begusarai, Aug. 13: Union minister Giriraj Singh on Tuesday demanded the resignation of West Bengal chief minister Mamata Banerjee, accusing her of trying to influence the probe into the horrific rape and murder of a doctor in Kolkata.

"Mamata Banerjee should be ashamed of the incident, which was more ghastly than even the infamous Nirbhaya gang rape," he said, while talking to reporters in Begusarai, his LS constituency in Bihar. — PTI

## Odisha doc rapes 2 patients at govt hospital; case filed

Cuttack, Aug. 13: A doctor has been booked for allegedly raping two women patients at the SCB Medical College and Hospital here, police said on Tuesday.

The alleged incident took place on Sunday when the women had come to the cardiology department of the government hospital for an echocardiogram test.

"The Mangalabag police station has received complaint, and a case was registered," Cuttack additional deputy commissioner of police Anil Mishra said. — PTI

## **NHRC sends notice to Bengal govt, DGP**

**New Delhi:** National Human Rights Commission has issued notice to West Bengal govt and the state's police chief over the RG Kar incident and sought their replies in two weeks. Taking suo motu cognisance of a media report, NHRC said that the report, if true, raises a serious issue of violation of human rights. PTI

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Junior doctors take part in protest at the Rani Chennamma Circle against the rape and murder of a trainee doctor in Kolkata, in Hubballi, on Tuesday PTI



Doctors and medical students protest against the sexual assault and killing of a Kolkata based post-graduate trainee doctor, at Nair Hospital in Mumbai, on Tuesday PTI

## National Fury: How we treat our women, our saviours, a Doctor!

PIONEER NEWS SERVICE ■  
NEW DELHI

Medical services such as working of Outpatient Departments (OPDs) and non-emergency surgeries at various Government hospitals across the country, including the national Capital, continued to remain paralysed on Tuesday as the resident doctors' agitation against the rape-murder of a trainee doctor in Kolkata.

On Tuesday, more resident doctors joined the strike led by the Federation of Resident Doctors' Association (FORDA). The incident has sparked widespread protests, with over three lakh junior doctors and healthcare

workers expressing deep concern over their safety. Amid the strike led by the FORDA, which said "the strike will not be lifted until justice is done and our demands are met", the National Human Rights Commission (NHRC) has issued notices to the West Bengal Government and the State's police chief in the matter.

The commission on Tuesday said it has sought the reports from these authorities in two weeks.

However, acting tough, as the Delhi AIIMS' Resident Doctors' Association (RDA) continued their indefinite strike on Tuesday too, the hospital administration warned them against holding any demonstration

on or around the hospital campus stating it was in violation of High Court directions and amounts to contempt of court.

The administration issued an office memorandum drawing the attention of all resident doctors to the "Code of Conduct" as laid down by the High Court. It further stated that the violation of the High Court orders by the individual/students/employees/group of employees, students/Resident Doctors/Associations/Unions etc will be in contravention of the directions of High Court and make them liable for disciplinary actions and also for contempt of court.

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## National fury...

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It also asked all HoD and centre chiefs to send the attendance of the Resident Doctors everyday by 3 pm.

Voices across the country are expressing deep concern over the safety gaps exposed by the recent rape and murder of a trainee doctor at a Kolkata medical college.

Joint secretary of the Association of Resident Doctors, PGIMER, Chandigarh Dr Perugu Praneeth Reddy said that our protest continue today. But the emergency services at the hospital were on. We are demanding that safety for the doctors be ensured at hospitals.

After the junior doctors went on the strike on Monday, PGIMER authorities said that emergency services will be on but the outpatient

department services would be curtailed, with the registration of only follow-up patients in respective departments.

A doctors' association in Uttar Pradesh has written to Union Health Minister J P Nadda, pressing for security measures at medical institutions. Uttar Pradesh RDA's president Dr Hardeep Jogi said the association has written to the Union Health Minister, urging for safety and security measures at hospitals in light of the "disturbing and horrific" murder the postgraduate student in the West Bengal capital four days ago.

"The RDA Uttar Pradesh expresses its profound condolences for the loss of this young woman and strongly denounces the failures that permitted such a

grave offence to occur. The inability to safeguard our institutions reflects a critical lapse in administration. And governance," it stated.

The RDA also sought an urgent meeting with the health minister to discuss the pressing issues faced by the medical community, the "escalating violence" against doctors and the "deteriorating working conditions" which have created "an atmosphere of fear".

"This must be addressed to prevent future tragedies," it said. Junior doctors at state-run Rajendra Institute of Medical Sciences (RIMS) in Ranchi on Tuesday started 'pen-down' agitation by boycotting OPD services and elective surgeries in protest against the rape and murder of a woman doctor in Kolkata.



**NHRC issues notice to West Bengal CS, DGP on rape-murder of junior doctor:** The National Human Rights Commission has taken suo motu cognizance of the reported death of a junior woman doctor in mysterious circumstances at the state-run RG Kar Medical College & Hospital in Kolkata, West Bengal, the commission said on Tuesday. The rights body has also taken a serious view of the reported allegations of sexual assault and murder, and issued notices to the chief secretary and the director general of police of West Bengal calling for a detailed report in the matter within two weeks. The commission also noted that the body of the deceased was bearing scratch marks indicating struggle at the time of the incident. The family has alleged that the victim was raped and murdered.

## छात्रों की सुरक्षा के पुख्ता इंतजाम करें मेडिकल कॉलेज : एनएमसी डॉक्टरों के खिलाफ घटना हो तो तत्काल केस दर्ज कराएं

अमर उजाला ब्यूरो

नई दिल्ली। देशभर में डॉक्टरों की हड़ताल के बीच राष्ट्रीय आयुर्विज्ञान आयोग (एनएमसी) ने मेडिकल कॉलेजों से कहा है कि छात्रों की सुरक्षा के लिए पुख्ता इंतजाम किए जाएं।

अगर डॉक्टरों के खिलाफ कोई आपराधिक घटना सामने आती है तो उसकी तत्काल पुलिस में शिकायत दर्ज कराई जाए। साथ ही 48 घंटे के भीतर घटना की प्राथमिक रिपोर्ट आयोग को मुहैया कराई जाए।

संस्थानों में पर्याप्त सुरक्षा गार्ड हों

एनएमसी सचिव डॉ. बी श्रीनिवास ने कहा कि मेडिकल कॉलेज व उसके अस्पताल परिसर में छात्रों की सुरक्षा पूरी तरह से संस्थान की जिम्मेदारी है। ओपीडी, वार्ड, आपातकालीन विभाग, छात्रावास सहित अन्य सभी स्थानों पर ध्यान देना चाहिए जहां संस्थान से बाहर के लोगों का आवागमन रहता है। अस्पताल परिसर में पर्याप्त सुरक्षा गार्ड की तैनाती के अलावा सीसीटीवी कैमरे भी लगाए जाएं।

जूनियर डॉक्टर  
से दरिदगी

मानवाधिकार आयोग ने रिपोर्ट मांगी...मेडिकल छात्रा के दुष्कर्म और हत्या के मामले में राष्ट्रीय मानवाधिकार आयोग ने पश्चिम बंगाल के मुख्य और राज्य के पुलिस प्रमुख (डीजीपी) से रिपोर्ट मांगी है। आयोग ने मंगलवार को घटना का स्वतः संज्ञान लेकर दो सप्ताह में रिपोर्ट सौंपने के लिए कहा है। आयोग ने कहा, इस संबंध में मीडिया में चल रही खबरें यदि सच हैं तो यह पीड़ित के मानवाधिकारों के गंभीर उल्लंघन का मामला है।



कोलकाता के हुबली स्थित रानी चेनम्मा सर्किल पर विरोध प्रदर्शन करते जूनियर डॉक्टर।



मुंबई में नायर अस्पताल पर डॉक्टर और मेडिकल छात्र विरोध प्रदर्शन करते हुए

## देशभर में डॉक्टरों का विरोध प्रदर्शन जारी

**पायनियर समाचार सेवा। नई दिल्ली**

राष्ट्रीय राजधानी सहित देश भर के विभिन्न सरकारी अस्पतालों में बाह्य रोगी विभाग (ओपीडी) और गैर-आपातकालीन सर्जरी जैसी चिकित्सा सेवाएं मंगलवार को भी बाधित रहीं क्योंकि प्रशिक्षु डॉक्टर के साथ बलात्कार-हत्या के खिलाफ रेजिडेंट डॉक्टरों का विरोध प्रदर्शन दूसरे दिन भी जारी रहा। कोलकाता में मंगलवार को फेडरेशन ऑफ रेजिडेंट डॉक्टर एसोसिएशन (फोर्डा) के नेतृत्व में अधिक रेजिडेंट डॉक्टर हड़ताल में शामिल हुए। इस घटना ने व्यापक विरोध प्रदर्शन शुरू कर दिया है, तीन लाख से अधिक जूनियर डॉक्टरों और स्वास्थ्य कर्मियों ने अपनी सुरक्षा पर गहरी चिंता व्यक्त

की है। फोर्डा के नेतृत्व में हड़ताल के बीच, जिसमें कहा गया था, जब तक न्याय नहीं मिलेगा और हमारी मांगें पूरी नहीं होंगी तब तक हड़ताल नहीं हटाई जाएगी। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। आयोग ने मंगलवार को कहा कि उसने इन अधिकारियों से दो सप्ताह में रिपोर्ट मांगी है। दिल्ली एम्स के रेजिडेंट डॉक्टर एसोसिएशन (आरडीए) ने मंगलवार को भी अपनी अनिश्चितकालीन हड़ताल जारी रखी, अस्पताल प्रशासन ने उन्हें अस्पताल परिसर में या उसके आसपास किसी भी तरह का प्रदर्शन करने की चेतावनी दी और कहा कि यह उच्च न्यायालय के निर्देशों और

मात्राओं का उल्लंघन है। न्यायालय की अवमानना करना।

प्रशासन ने एक कार्यालय ज्ञापन जारी कर सभी रेजिडेंट डॉक्टरों का ध्यान उच्च न्यायालय द्वारा स्थापित आचार संहिता की ओर आकर्षित किया। इसमें आगे कहा गया कि व्यक्ति/छात्र/कर्मचारी/कर्मचारी के समूह द्वारा उच्च न्यायालय के आदेशों का उल्लंघन, छात्र/रेजिडेंट डॉक्टर/एसोसिएशन/यूनियन आदि उच्च न्यायालय के निर्देशों का उल्लंघन करेंगे और उन्हें अनुशासनात्मक कार्रवाई के साथ-साथ अदालत की अवमानना के लिए भी उत्तरदायी बनाया जाएगा। इसने सभी एचओडी और केंद्र प्रमुखों को रेजिडेंट डॉक्टरों की दोपहर तीन बजे उपस्थिति प्रतिदिन भेजने के लिए (शेष पृष्ठ 9)

### देशभर...

भी कहा है। हाल ही में कोलकाता मेडिकल कॉलेज में एक प्रशिक्षु डॉक्टर के साथ बलात्कार और हत्या से उजागर हुई सुरक्षा कमियों पर देश भर में गहरी चिंता व्यक्त की जा रही है। एसोसिएशन ऑफ रेजिडेंट डॉक्टर, पीजीआईएमईआर, चंडीगढ़ के संयुक्त सचिव डॉ. पेरुनु प्रणीत रेड्डी ने कहा कि हमारा विरोध आज भी जारी है। लेकिन अस्पताल में आपातकालीन सेवाएं चालू थीं। हम मांग कर रहे हैं कि अस्पतालों में डॉक्टरों की सुरक्षा सुनिश्चित की जाए। सोमवार को जूनियर डॉक्टरों के हड़ताल पर जाने के बाद, पीजीआईएमईआर अधिकारियों ने कहा कि आपातकालीन सेवाएं जारी रहेंगी लेकिन बाह्य रोगी विभाग की सेवाओं में कटौती की जाएगी, संबंधित विभागों में केवल अनवर्ती रोगियों का पंजीकरण किया जाएगा। उत्तर प्रदेश में डॉक्टरों के एक संघ ने केंद्रीय स्वास्थ्य मंत्री जेपी नड्डा को पत्र लिखकर चिकित्सा संस्थानों में सुरक्षा उपायों के लिए दबाव डाला है। उत्तर प्रदेश आरडीए के अध्यक्ष डॉ. हरदीप जोगी ने कहा कि एसोसिएशन ने केंद्रीय स्वास्थ्य मंत्री को पत्र लिखकर चार दिन पहले पश्चिम बंगाल की राजधानी में स्नातकोत्तर छात्र की 'परेशान करने वाली और भयावह हत्या' के मद्देनजर अस्पतालों में सुरक्षा उपाय करने का आग्रह किया है।



# डॉक्टर हत्या केस सीबीआई के सुपुर्द

हाईकोर्ट ने प. बंगाल सरकार को दिया था निर्देश, फॉरेंसिक टीम के साथ आज पहुंचेंगे अफसर

नयी दिल्ली/कोलकाता, 13 अगस्त (एजेन्सी)

सीबीआई ने मंगलवार को एक सरकारी मेडिकल कॉलेज में महिला डॉक्टर के साथ कथित बलात्कार और हत्या के मामले की जांच अपने हाथ में ले ली है।

इससे पहले कलकत्ता हाईकोर्ट ने राज्य पुलिस को मामले के दस्तावेज केंद्रीय जांच एजेन्सी को सौंपने का निर्देश दिया था। इसके बाद कुछ ही घंटों के भीतर सभी औपचारिकताएं पूरी कर ली गयीं।

उन्होंने बताया कि दिल्ली से सीबीआई अधिकारियों की एक टीम फॉरेंसिक वैज्ञानिकों और चिकित्सा विशेषज्ञों के साथ बुधवार को कोलकाता का दौरा करेगी।

सुनवाई के दौरान हाईकोर्ट ने पश्चिम बंगाल सरकार से सबाल किया कि शुरू में ही हत्या का



हुबली में मंगलवार को प्रदर्शन करते डॉक्टर - पेट्र

मुकदमा क्यों नहीं दर्ज किया गया। कोर्ट ने कहा कि अस्पताल के अधीक्षक या प्राचार्य शिकायत दर्ज करा सकते थे। अदालत ने इस बात पर भी आश्चर्य व्यक्त किया कि प्राचार्य को दूसरे मेडिकल कॉलेज में लगा दिया। पीठ ने कहा

कि मामले की अगली सुनवाई तीन सप्ताह बाद होगी और तब सीबीआई प्रगति रिपोर्ट प्रस्तुत करेगी। गौर हो कि सरकारी आरजी कर अस्पताल के सेमिनार हॉल में स्नातकोत्तर प्रशिक्षु चिकित्सक का शव शुक्रवार सुबह बरामद किया

**एनएचआरसी ने दिया नोटिस** राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। आयोग ने मंगलवार को कहा कि उसने अधिकारियों से दो सप्ताह में रिपोर्ट तलब की है।

**महिला आयोग की टीम ने किया दौरा** राष्ट्रीय महिला आयोग की दो सदस्यीय टीम ने मंगलवार सुबह मेडिकल कॉलेज का दौरा किया। टीम सेमिनार हॉल में भी गई, जहां महिला चिकित्सक की हत्या हुई थी। डेलिना खोंगडुप के नेतृत्व में टीम मारी गयी डॉक्टर के माता-पिता से भी मिली।

गया था, जिसके साथ पर बलात्कार हुआ और हत्या कर दी गई। इस सिलसिले में शनिवार को एक व्यक्ति को गिरफ्तार किया गया। हाईकोर्ट ने चिकित्सकों से हड़ताल समाप्त करने की भी अपील की और कहा कि उन पर 'पवित्र दायित्व' है। इस बीच, इस मुद्दे पर मंगलवार को भी देशभर के अस्पतालों में हड़ताल रही। सरकारी अस्पतालों के ओपीडी में मरीजों की लंबी कतारें लगी रहीं।

**ओडिशा : दो मरीजों से दुष्कर्म में डॉक्टर गिरफ्तार**

कटक : ओडिशा के कटक में स्थित एससीबी मेडिकल कॉलेज एवं अस्पताल में दो महिला मरीजों से कथित तौर पर दुष्कर्म करने के आरोप में एक चिकित्सक को गिरफ्तार किया गया है। पुलिस ने बताया कि रविवार को जब महिलाएं 'इकोकार्डियोग्राम' जांच के लिए 'कार्डियोलॉजी' विभाग में आई थीं उस दौरान यह वारदात हुई।





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"The RDA Uttar Pradesh expresses its profound condolences for the loss of this young woman and strongly denounces the failures that permitted such a

grave offence to occur. The inability to safeguard our institutions reflects a critical lapse in administration. And governance," it stated.

The RDA also sought an urgent meeting with the health minister to discuss the pressing issues faced by the medical community, the "escalating violence" against doctors and the "deteriorating working conditions" which have created "an atmosphere of fear".

"This must be addressed to prevent future tragedies," it said. Junior doctors at state-run Rajendra Institute of Medical Sciences (RIMS) in Ranchi on Tuesday started 'pen-down' agitation by boycotting OPD services and elective surgeries in protest against the rape and murder of a woman doctor in Kolkata.





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## Silchar medical college advisory sparks row

**Guwahati:** In response to rape-murder case in Kolkata, Assam's Silchar Medical College Hospital (SMCH) has issued an advisory, sparking row for its "misogynistic" undertones, reports **Kangkan Kalita**. It urges female doctors, staff and health workers to avoid situa-

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### NHRC notice to WB

**N**ational Human Rights Commission (NHRC), taking suo motu cognisance, has issued notice to West Bengal govt and state's police chief over Kolkata rape-murder and sought their replies in two weeks. PTI

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tions where they are alone and refrain from going outside the campus during "odd hours".

Students argued that such directives unfairly target women and place the burden of safety on them rather than addressing broader security concerns. SMCH said it was necessary to enhance security of female doctors and staff.

# Rape-murder of woman doctor: NHRC notice to West Bengal Govt, DGP

■ NCW team visits Kolkata hospital ■ 25 called for questioning in doctor's rape, murder case

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"Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," the

## Maharashtra resident doctors begin indefinite strike

MUMBAI, Aug 13 (PTI)

RESIDENT doctors in Maharashtra started an indefinite strike on Tuesday morning in support of the nationwide protests by their colleagues against the rape-murder of a post-graduate trainee at a medical college in Kolkata.

All elective services in hospitals across the State have been halted, but emergency services will continue uninterrupted, Maharashtra State Association of Residential Doctors (Central-MARD) President Dr Pratik Debaje told PTI.

"From 9 am, we have stopped work at all OPDs (out-patient departments) and elective services have been stopped. Now, only emergency services are operational across the State," Dr Debaje said.

rights panel said.

The Commission has observed that the content of the media report, if true, raise a serious issue of violation of human rights of the victim.

Accordingly, it has issued notices to the Chief Secretary and the Director General of Police (DGP), West Bengal,

seeking a detailed report in two weeks, it said.

The report is expected to include the present status of the investigation being conducted by the police and action taken against persons responsible, as well as compensation if any, paid to the next of kin of the deceased, the statement



Doctors stage a protest against the alleged sexual assault and murder of a postgraduate trainee doctor in Kolkata, at KEM Hospital in Mumbai on Tuesday. (ANI)

said. The Commission said it would also like to know about the steps taken or proposed by the authorities to ensure that such incidents do not recur.

The body of the woman post-graduate trainee was found on Friday morning. A civic volunteer was arrested in this connection on Saturday.

**JUNIOR DOCTORS BOYCOTT WORK AT RANCHI'S RIMS:** Junior doctors at State-run Rajendra Institute of Medical Sciences (RIMS) in Ranchi on Tuesday started 'pen-down' agitation by boycotting OPD services and elective surgeries in protest against the rape and murder of a

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However, they continued to attend emergency services at the premier hospital.

The agitating doctors demanded a CBI probe into the rape and murder of the woman doctor in Kolkata's R G Kar Medical College and Hospital.

**GOVT DOCTORS IN JAIPUR ON STRIKE:** Medical services at Government facilities here, including the largest State-run Sawai Man Singh (SMS) Hospital, were affected as resident doctors went on a strike in protest against the alleged rape and murder of a medic in Kolkata.



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## NHRC seeks ATR on safety of bicyclists

**STATESMAN NEWS SERVICE**

BHUBANESWAR, 13 AUGUST:

The National Human Rights Commission (NHRC) has sought an Action Taken Report from the Secretary, Ministry of Road Transport and Highways on safety and security measures for the bicyclists and what further action plans can be made in this regard within six weeks.

The NHRC has passed the order acting on a petition filed by Human Rights Lawyer Radhakanta Tripathy. The petitioner stated that there has been an increasing

number of deaths and injuries of the cyclists over the years. However, it is a matter of regret that no long-term and well planned measures are made to protect the human rights of the cyclists till date.

He urged for dedicated cycle lanes in District, State and National Highways to avert such accidents. Due to lack of awareness and legal provisions, generally, the cyclists do not bother to wear helmets which is a major factor for their untimely death. For the promotion of cycling, free insurance should be made available for the cyclists, he added.

# WB gets NHRC notice over doc's rape and murder

DC CORRESPONDENT  
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The commission has observed that the content of the media report, if true, raise a serious issue of violation of human rights of the victim.

## Giriraj seeks Didi's resignation, says 'influencing probe'

**Begusarai, Aug. 13:** Union minister Giriraj Singh on Tuesday demanded the resignation of West Bengal chief minister Mamata Banerjee, accusing her of trying to influence the probe into the horrific rape and murder of a doctor in Kolkata.

"Mamata Banerjee should be ashamed of the incident, which was more ghastly than even the infamous Nirbhaya gang rape," he said, while talking to reporters in Begusarai, his LS constituency in Bihar.

## Odisha doc rapes 2 patients at govt hospital; case filed

**Cuttack, Aug. 13:** A doctor has been booked for allegedly raping two women patients at the SCB Medical College and Hospital here, police said on Tuesday.

The alleged incident took place on Sunday when the women had come to the cardiology department of the government hospital for an echocardiogram test.

"The Mangalabag police station has received complaint, and a case was registered," Cuttack additional deputy commissioner of police Anil Mishra said. —PTI





कोलकाता के हुबली स्थित शानी चेनन्मा सर्किल पर विरोध प्रदर्शन करते जूनियर डॉक्टर।



मुंबई में नायर अस्पताल पर डॉक्टर और मेडिकल छात्र विरोध प्रदर्शन करते हुए

## देशभर में डॉक्टरों का विरोध प्रदर्शन जारी

पायनियर समाचार सेवा। नई दिल्ली

राष्ट्रीय राजधानी सहित देश भर के विभिन्न सरकारी अस्पतालों में बाह्य रोगी विभाग (ओपीडी) और गैर-आपातकालीन सर्जरी जैसी चिकित्सा सेवाएं मंगलवार को भी बाधित रहीं क्योंकि प्रशिक्षु डॉक्टर के साथ बलात्कार-हत्या के खिलाफ रेजिडेंट डॉक्टरों का विरोध प्रदर्शन दूसरे दिन भी जारी रहा। कोलकाता में मंगलवार को फेडरेशन ऑफ रेजिडेंट डॉक्टर्स एसोसिएशन (फोर्डा) के नेतृत्व में अधिक रेजिडेंट डॉक्टर हड़ताल में शामिल हुए। इस घटना ने व्यापक विरोध प्रदर्शन शुरू कर दिया है, तीन लाख से अधिक जूनियर डॉक्टरों और स्वास्थ्य कर्मियों ने अपनी सुरक्षा पर गहरी चिंता व्यक्त

की है। फोर्डा के नेतृत्व में हड़ताल के बीच, जिसमें कहा गया था, जब तक न्याय नहीं मिलेगा और हमारी मांगें पूरी नहीं होंगी तब तक हड़ताल नहीं हटाई जाएगी। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। आयोग ने मंगलवार को कहा कि उसने इन अधिकारियों से दो सप्ताह में रिपोर्ट मांगी है। दिल्ली एम्स के रेजिडेंट डॉक्टर्स एसोसिएशन (आरडीए) ने मंगलवार को भी अपनी अनिश्चितकालीन हड़ताल जारी रखी, अस्पताल प्रशासन ने उन्हें अस्पताल परिसर में या उसके आसपास किसी भी तरह का प्रदर्शन करने की चेतावनी दी और कहा कि यह उच्च न्यायालय के निर्देशों और

मात्राओं का उल्लंघन है। न्यायालय की अवमानना करना।

प्रशासन ने एक कार्यालय ज्ञापन जारी कर सभी रेजिडेंट डॉक्टरों का ध्यान उच्च न्यायालय द्वारा स्थापित आचार संहिता की ओर आकर्षित किया। इसमें आगे कहा गया कि व्यक्ति/छात्र/कर्मचारी/कर्मचारी के समूह द्वारा उच्च न्यायालय के आदेशों का उल्लंघन, छात्र/रेजिडेंट डॉक्टर/एसोसिएशन/यूनियन आदि उच्च न्यायालय के निर्देशों का उल्लंघन करेंगे और उन्हें अनुशासनात्मक कार्रवाई के साथ-साथ अदालत की अवमानना के लिए भी उत्तरदायी बनाया जाएगा। इसने सभी एचओडी और केंद्र प्रमुखों को रेजिडेंट डॉक्टरों की दोपहर तीन बजे उपस्थिति प्रतिदिन भेजने के लिए (शेष पृष्ठ 9)

## देशभर...

भी कहा है। हाल ही में कोलकाता मेडिकल कॉलेज में एक प्रशिक्षु डॉक्टर के साथ बलात्कार और हत्या से उजागर हुई सुरक्षा कमियों पर देश भर में गहरी चिंता व्यक्त की जा रही है। एसोसिएशन ऑफ रेजिडेंट डॉक्टर, पीजीआईएमईआर, चंडीगढ़ के संयुक्त सचिव डॉ. पेरुगु प्रणीत रेड्डी ने कहा कि हमारा विरोध आज भी जारी है। लेकिन अस्पताल में आपातकालीन सेवाएं चालू थीं। हम मांग कर रहे हैं कि अस्पतालों में डॉक्टरों की सुरक्षा सुनिश्चित की जाए। सोमवार को जूनियर डॉक्टरों के हड़ताल पर जाने के बाद, पीजीआईएमईआर अधिकारियों ने कहा कि आपातकालीन सेवाएं जारी रहेंगी लेकिन बाह्य रोगी विभाग की सेवाओं में कटौती की जाएगी संबंधित विभागों में

केवल अनुवर्ती रोगियों का पंजीकरण किया जाएगा। उत्तर प्रदेश में डॉक्टरों के एक संघ ने केंद्रीय स्वास्थ्य मंत्री जेपी नड्डा को पत्र लिखकर चिकित्सा संस्थानों में सुरक्षा उपायों के लिए दबाव डाला है। उत्तर प्रदेश आरडीए के अध्यक्ष डॉ. हरदीप जोगी ने कहा कि एसोसिएशन ने केंद्रीय स्वास्थ्य मंत्री को पत्र लिखकर चार दिन पहले पश्चिम बंगाल की राजधानी में स्नातकोत्तर छात्र की 'परेशान करने वाली और भयावह हत्या' के मद्देनजर अस्पतालों में सुरक्षा उपाय करने का आग्रह किया है। इसमें कहा गया है, आरडीए उत्तर प्रदेश इस युवा महिला की मौत पर गहरी संवेदना व्यक्त करता है और उन विफलताओं की कड़ी निंदा करता है जिन्होंने इतने गंभीर अपराध को होने दिया। हमारे संस्थानों की सुरक्षा करने में असमर्थता प्रशासन और शासन में एक गंभीर चूक को दर्शाती है। आरडीए ने चिकित्सा समुदाय के सामने आने वाले गंभीर मुद्दों, डॉक्टरों के खिलाफ बढ़ती हिंसा और बिगड़ती कामकाजी परिस्थितियों जिसने डर का माहौल पैदा किया है, पर चर्चा करने के लिए स्वास्थ्य मंत्री के साथ एक तत्काल बैठक की भी मांग की। इसमें कहा गया, भविष्य की त्रासदियों को रोकने के लिए इस पर ध्यान दिया जाना चाहिए। रांची में सरकारी राजेंद्र इंस्टीट्यूट ऑफ मेडिकल साइंसेज (रिम्स)

के जूनियर डॉक्टरों ने कोलकाता में एक महिला डॉक्टर के साथ बलात्कार और हत्या के विरोध में मंगलवार को ओपीडी सेवाओं और वैकल्पिक सर्जरी का बहिष्कार करके पेन-डाउन आंदोलन शुरू किया। रिम्स में जूनियर डॉक्टरों एसोसिएशन (जेडीए) के अध्यक्ष अंकित कुमार ने कहा, लगभग 200 डॉक्टर आंदोलन में शामिल हुए हैं और वरिष्ठ रेजिडेंट डॉक्टरों ने भी हमारे आंदोलन का समर्थन किया है। हमारे विरोध में आपातकालीन सेवाएं शामिल नहीं हैं क्योंकि हम नहीं चाहते कि किसी भी मरीज को परेशानी हो। इस दौरान एमजीएम मेडिकल कॉलेज एंड हॉस्पिटल (जमशेदपुर), शहीद निर्मल महतो मेडिकल कॉलेज एंड हॉस्पिटल (धनबाद), फुलो जानो मेडिकल कॉलेज एंड हॉस्पिटल (दुमका), शेख भिखारी मेडिकल कॉलेज एंड हॉस्पिटल (हजारीबाग) और मेदिनीराय मेडिकल के सीनियर रेजिडेंट और जूनियर डॉक्टर कॉलेज एंड हॉस्पिटल (पलामू) भी मंगलवार को विरोध में शामिल हो गया। जयपुर एसोसिएशन ऑफ रेजिडेंट डॉक्टरों ने गैर-जरूरी सेवाओं को तत्काल निलंबित करने की घोषणा की। जेएआरडी अध्यक्ष डॉ. मनोहर सियोल ने कहा कि मंगलवार को आपातकालीन सेवाएं अग्रभाषित हैं घटना के विरोध में रेजिडेंट डॉक्टरों ने प्रदर्शन भी किया।



इंसाफ दीजिए: देश भर में गुस्सा, सारे डॉक्टर हड़ताल पर

जांच पर आंच क्यों?  
पुलिस जांच और राज्य सरकार के रवैए से कलकत्ता हाईकोर्ट नाराज

# महिला डॉक्टर से रेप व हत्या की जांच सीबीआई को सौंपी

केवी राजेंद्रन मामले में सुप्रीम कोर्ट के फैसले का हवाला देते हुए कोर्ट ने कहा कि सुप्रीम कोर्ट ने माना है कि दुर्लभ मामलों में निष्पक्ष और सही जांच के लिए यह जरूरी



एजेसी ►► कोलकाता

सरकारी अस्पताल में महिला प्रशिक्षु डॉक्टर की हत्या और दुष्कर्म के मामले में कोलकाता हाईकोर्ट ने सख्त नाराजगी जाहिर की है। कोर्ट ने राज्य सरकार का रवैया और पुलिस जांच को लेकर कई सवाल उठाए और पूरे मामले की जांच सीबीआई को सौंपने के निर्देश दिए। साथ कोर्ट ने बुधवार को पूरे मामले से जुड़े सभी दस्तावेज सौंपने को भी कह दिया। चीफ जस्टिस टीएस शिवगणनम की अध्यक्षता वाली डिवीजन बेंच ने केंद्रीय एजेसी को मामले की जांच सौंपते हुए केवी राजेंद्रन मामले में सुप्रीम कोर्ट के फैसले का हवाला दिया।

नगता सरकार आज सुबह 10 बजे तक सीबीआई को केस डायरी और दूसरे रिकॉर्ड सौंपेगी

हालांकि, सीएम ममता बेनर्जी ने कहा था कि रविवार तक केस नहीं सुलझता है तो वे खुद सीबीआई जांच की सिफारिश कर देंगी

## कोर्ट ने कहा

- घटना के 5 दिन के बाद भी पुलिस किसी निष्कर्ष तक नहीं पहुंची
- इस बात की पूरी संभावना है कि सबूत मिटा दिए जाएंगे

कोर्ट ने कहा- प्रिंसिपल को छुट्टी पर भेजो, उनको कहिए वे घर पर रहें

हाईकोर्ट ने घटना के बाद मेडिकल कॉलेज के तत्कालीन प्रिंसिपल डॉ. संदीप कुमार घोष के इस्तीफे और दूसरे कॉलेज में उनकी नियुक्ति पर भी सवाल उठाए। कोर्ट ने कहा कि यह जानकर दुख होता है कि घटना को लेकर अस्पताल प्रशासन और तत्कालीन प्रिंसिपल संदीप कुमार घोष सक्रिय नहीं थे।



कोलकाता कांड को लेकर भोपाल एम्स में भी डॉक्टर विरोध प्रदर्शन कर रहे हैं।

## कोर्ट ने उठाए सवाल

- प्रिंसिपल संदीप कुमार घोष ने इस्तीफा क्यों दिया ?
- इस्तीफे के 12 घंटे के भीतर उन्हें एनएमसी, कोलकाता का प्रिंसिपल क्यों बना दिया गया ? दूसरे मेडिकल कॉलेज का प्रिंसिपल बनाने की क्या जल्दी थी ?
- पुलिस ने डॉ. संदीप घोष से अब तक पूछाछ क्यों नहीं की ?

मानव अधिकार आयोग ने दो हफ्ते में मांगी रिपोर्ट

राष्ट्रीय मानव अधिकार आयोग ने प्रशिक्षु महिला डॉक्टर के साथ कथित बलात्कार और हत्या के मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। आयोग ने मुख्य सचिव और पुलिस महानिदेशक, पश्चिम बंगाल को नोटिस जारी कर दो, ताह के गैर मामले में विस्तृत रिपोर्ट मांगी है।

मेडिकल कॉलेजों में डॉक्टरों की सुरक्षा को लेकर सख्त हिदायत

नेशनल मेडिकल कमीशन (एनएमसी) ने मंगलवार को मेडिकल कॉलेजों में डॉक्टरों की सुरक्षा के लिए नई गाइडलाइंस जारी की है। इसमें हिंसा से जुड़ी घटनाओं के खिलाफ क्विक एक्शन पर जोर दिया गया है।

## Human rights commission takes cognisance of Kolkata doctor's rape and murder

<https://www.thehindu.com/news/national/human-rights-commission-takes-suo-motu-cognisance-of-kolkata-doctors-rape-and-murder/article68519748.ece>

The NHRC has issued notices to the Chief Secretary and the Director General of Police, West Bengal, calling for a report within two weeks

Updated - August 13, 2024 08:42 pm IST

The National Human Rights Commission (NHRC) has taken suo motu cognisance of the alleged rape and murder of a junior woman doctor at Kolkata's State-run R.G. Kar Medical College and Hospital on August 9, 2024.

"Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," said the statement by the NHRC.

"The commission has observed that the contents of the media report, if true, raise a serious issue of violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, West Bengal calling for a detailed report within two weeks," a statement said.

The NHRC said it expects the report to include the status of the investigation, the action taken against persons responsible and the compensation paid to the next of kin of the deceased.

"The commission would also like to know about the steps taken/ proposed by the authorities to ensure that such incidents do not recur," the statement said.

The body of the woman postgraduate trainee, who was allegedly raped and murdered inside a seminar hall of the RG Kar hospital, was found on Friday morning. A civic volunteer was arrested in this connection on Saturday.

NCW visit

On August 12, a team of the National Commission for Women (NCW) arrived in Kolkata to assess the gravity of the situation.



The two-member team visited the victim's family and the Kolkata Police's headquarters at Lalbazar. It also went to the protest site at R.G. Kar Hospital and College.

In a post on X, the NCW said: "In response to the tragic incident involving the alleged sexual assault and murder of a 31-year-old trainee doctor in Kolkata, the National Commission for Women has taken suo motu cognisance and formed an inquiry committee. The committee, led by Ms. Delina Khongdup, Member, NCW will inquire about the circumstances, meet with all relevant parties, and recommend measures to prevent such incidents in the future."

## **Kolkata Doctor rape case: NHRC takes suo moto cognizance of the case, issues notices to DGP and Chief Secretary of West Bengal**

<https://www.opindia.com/2024/08/kolkata-nhrc-sends-notice-to-west-bengal-dgp-doctor-rape-case/>

<https://theprint.in/india/rape-murder-of-woman-doctor-nhrc-notice-to-west-bengal-govt-state-police-chief/2221441/>

Calcutta High Court has ordered a CBI probe into the incident and urged the police to hand over all documents related to the woman doctor's murder case to CBI by 10 am on Wednesday.

13 August, 2024

On Tuesday, 13th August, the National Human Rights Commission (NHRC) took suo motu cognizance of the rape and murder of a doctor at R G Kar Medical College Hospital in Kolkata. NHRC issued notices to the director general of police (DGP) and chief secretary of West Bengal, requesting a detailed report within two weeks.

The NHRC notification noted that the report should include the status of the police investigation, actions taken against the guilty, compensation details, and initiatives taken to prevent similar instances in the future.

Last week, a 31-year-old postgraduate student was discovered dead at R G Kar Medical College and Hospital in Kolkata, sparking widespread protests by doctors across Bengal, as well as in other states across India. The Kolkata police have set up a special investigation team, which has already detained accused Sanjay Roy in the case.

“Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered,” NHRC said in a press statement.

The NHRC stated that if the media reports were correct, the act constituted a significant breach of the victim's human rights. It has issued notices to the Chief Secretary and the Director General of Police, West Bengal, calling for a detailed report on the matter within two weeks.

Following the murder, protests broke out not only in all state-run and private hospitals in the state but also on the streets, with local residents joining in. Junior and resident



doctors at all state-run medical college hospitals are currently on strike, disrupting both the outpatient department and emergency services.

The physicians' protests intensified on Monday, August 12, after the Principal of R G Kar Medical College and Hospital was transferred to another institution in the city after resigning earlier that day. Chief Minister Mamata Banerjee set a deadline for the Kolkata police to examine the matter, stating that if the state police are unable to resolve it by the end of the week, it will be sent to the Central Bureau of Investigation.

Meanwhile, the Calcutta High Court has ordered a CBI probe into the incident and urged the police to hand over all documents related to the woman doctor's murder case to CBI by 10 am on Wednesday. The Court has also urged agitating doctors to call off the strike, saying they have a 'pious obligation'.

## **Kolkata doctor rape-murder: NHRC seeks detailed report from West Bengal authorities**

<https://timesofindia.indiatimes.com/city/kolkata/kolkata-doctor-rape-murder-nhrc-seeks-detailed-report-from-west-bengal-authorities/articleshow/112491677.cms>

TIMESOFINDIA.COM | Aug 13, 2024, 02.44 PM IST

NEW DELHI: The National Human Rights Commission (NHRC) has taken suo motu cognizance of the alleged sexual assault and murder of a second-year postgraduate student at RG Kar Medical College in Kolkata, issuing notices to the chief secretary and the Director general of police, West Bengal. They have been asked to provide a detailed report on the investigation and actions taken within two weeks.

The NHRC stated that the media reports, if accurate, indicate a serious human rights violation. The Commission has requested a comprehensive report covering the current status of the police investigation, actions taken against the perpetrators, and any compensation paid to the victim's family. They also seek information on measures to prevent such incidents in the future. Meanwhile, the Calcutta High Court has instructed the former principal of RG Kar Medical College, Sandip Ghosh, to submit a leave application by 3 pm. This directive follows Ghosh's appointment as principal of Calcutta National Medical College and Hospital in Kolkata, which sparked protests after his resignation from RG Kar Medical College.

Sandip Ghosh resigned from his principal position at RG Kar Medical College on Monday, citing defamation on social media following the rape and murder of the trainee doctor at the hospital.

The chief Justice division bench of the Calcutta High Court is reviewing multiple Public Interest Litigations related to the incident. During the hearing, the chief Justice questioned Ghosh's new appointment.

"How can the principal - who resigned by taking moral responsibility, be appointed as the principal of another government college? The court has asked him to submit a leave application by 3 pm today or the court will pass an order for him to leave the position," stated the court.

The tragic incident came to light when a post-graduate trainee doctor was discovered dead inside the seminar hall of RG Kar Medical College and Hospital on August 9. Investigations confirmed rape and murder. Reports indicate the victim's body had scratch marks, suggesting a struggle occurred. The family has alleged that she was raped and murdered.

Thus, the NHRC's intervention aims to ensure accountability and prevent recurrence of such grievous incidents while the Calcutta High Court scrutinizes administrative actions taken in its aftermath. The authorities in West Bengal are now pressed to provide clarity and justice swiftly.



## **Kolkata doctor rape-murder: NHRC sends notice to West Bengal DGP and chief secretary, seeks report in two weeks**

<https://indianexpress.com/article/cities/kolkata/kolkata-doctor-rape-murder-nhrc-notice-west-bengal-dgp-chief-secretary-report-two-weeks-9511679/>

The NHRC took suo motu cognisance of the alleged rape and murder of a woman doctor at R G Kar Medical College Hospital in Kolkata.

Written by [Ravik Bhattacharya](#)

Updated: August 13, 2024 16:00 IST

Taking suo motu cognisance of the alleged rape and murder of a woman at R G Kar Medical College Hospital in Kolkata, the National Human Rights Commission (NHRC) on Tuesday sent notices to the director general of police (DGP) and chief secretary of West Bengal, seeking a detailed report within two weeks.

The NHRC notice stated that the report should include the status of the police investigation, action taken against the guilty, details about compensation, and steps taken to prevent such incidents in the future.

A 31-year-old postgraduate student was found dead in the seminar hall at R G Kar Medical College and Hospital on Friday, triggering massive protests by doctors across the state initially and later in several cities in other states, too. The Kolkata police have set up a special investigation team, which has so far arrested Sanjay Roy, a civic volunteer attached to its force.

“Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered...” the NHRC said in a press statement.

The NHRC said that if the media reports were true, the incident was a serious violation of the victim’s human rights.

After the murder, protests erupted not only in all state-run and private hospitals but also spilled over to the streets, with citizens joining the protest. Junior doctors and resident doctors at all state-run medical college hospitals are on strike, affecting both the outpatient department and emergencies.

The doctors’ protests intensified on Monday after the principal of R G Kar Medical College and Hospital was transferred to another institution in the city following his resignation earlier in the day. Chief Minister Mamata Banerjee set a deadline for the Kolkata police to investigate the case and remarked that if the state police cannot solve the case by the end of the week, it will be transferred to the Central Bureau of Investigation (CBI).

## **Kolkata doctor rape-murder: NHRC takes suo motu cognisance; seeks detailed report on matter in 2 weeks**

<https://www.moneycontrol.com/news/india/kolkata-doctor-rape-murder-nhrc-takes-suo-motu-cognisance-seeks-detailed-report-on-matter-in-2-weeks-12795368.html>

The body of a woman doctor was found in a seminar hall of the RG Kar Medical College and Hospital on the morning of August 9, and a civic volunteer was arrested a day later in connection with the crime

Moneycontrol News August 13, 2024 / 14:23 IST

The National Human Rights Commission (NHRC) on August 13 said it has issued notices to the Chief Secretary and the Director General of Police, West Bengal, calling for a detailed report over the alleged rape and murder of a woman doctor in Kolkata.

The body of the woman doctor was found in a seminar hall of the RG Kar Medical College and Hospital on the morning of August 9, and a civic volunteer was arrested a day later in connection with the crime.

NHRC India took suo motu cognisance of a media report on the incident, which indicates that a junior woman doctor was found dead at the seminar hall of the Kolkata's state-run RG Kar Medical College and Hospital on August 9, 2024.

"Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," the Commission said in a statement.

"The Commission has observed that the contents of the media report, if true, raise a serious issue of violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, West Bengal calling for a detailed report in the matter within two weeks," it added. The report is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons as well as compensation if any, paid to the next of kin of the deceased. The Commission further said it would also like to know about the steps taken or proposed by the authorities to ensure that such incidents do not recur.

Meanwhile, civic volunteer Sanjoy Roy, who was arrested in the rape and murder of the doctor, was allegedly addicted to pornography and his mobile phone had several such contents, police told PTI. Roy (33), who had joined the Kolkata Police as a civic volunteer in 2019, was married at least four times and known as a "womaniser", they said.

During the investigation, it was found that he had a history of physically abusing his wives.

## **Kolkata PG doctor rape-murder: NHRC takes suo motu case, issues notice to DGP, chief secretary**

<https://www.theweek.in/news/india/2024/08/13/kolkata-pg-doctor-rape-murder-nhrc-takes-suo-motu-case-issues-notice-to-dgp-chief-secretary.html>

NHRC asks authorities on measures taken to prevent such incidents in future

Web desk Updated: August 13, 2024 14:00 IST

The National Human Rights Commission has taken suo motu cognisance of the Kolkata PG doctor rape and murder case and issued notice to authorities with the West Bengal government. The Commission directed authorities to submit a report within two weeks on remedial measures taken.

In a statement, NHRC said, “The National Human Rights Commission has taken suo motu cognisance of a media report carried on 9th August, 2024 that a junior woman doctor was found dead at the Seminar Hall of the Kolkata’s state-run RG Kar Medical College & Hospital on 9th August, 2024. Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered.”

The Commission observed that if the report is true, it raises a “serious issue of violation of human rights of the victim”. “NHRC has issued notices to the Chief Secretary and the Director General of Police, West Bengal calling for a detailed report in the matter within two weeks,” it said.

The Commission said the report is expected to include the current status of the police probe in the case and action taken against responsible persons. The Commission also enquired whether any compensation was paid to the kin of the victim and measures taken to avert such incidents in the future.

The victim, 31, was found dead on Friday morning around 7.30am at the third floor seminar hall of the hospital with multiple injuries. A judicial inquest has found injuries in the private parts while there was bleeding from both her eyes and mouth. Her collarbone was broken and injuries were found in her neck, belly and limbs.

Resident doctors across the country are protesting and have suspended elective services demanding a fair probe into the case



The move comes as a two-member team from the National Commission for Women is visiting the hospital and interacting with police officials to assess the progress of the probe in the case.

## **Kolkata Rape And Murder: NHRC Takes Suo Motu Cognizance, Asks DGP To Submit Report Within Two Weeks**

<https://www.timesnownews.com/kolkata/kolkata-rape-and-murder-nhrc-takes-suo-motu-cognizance-asks-dgp-to-submit-report-within-two-weeks-article-112490646>

<https://www.msn.com/en-in/news/India/rape-murder-of-woman-doctor-nhrc-notice-to-west-bengal-govt-state-police-chief/ar-AA1oHY54>

Junior doctors across West Bengal continued ceasework on Tuesday protesting the rape and murder of a woman doctor at a state-run medical college and hospital in Kolkata and demanding justice for her.

Updated Aug 13, 2024, 16:05 IST

New Delhi: The National Human Rights Commission (NHRC) on Tuesday took suo motu cognizance of the gruesome rape and murder of a post-graduate trainee (PGT) doctor at Kolkata's RG Kar Medical College and Hospital. The NHRC issued notices to the Chief Secretary and the Director General of Police, West Bengal. The commission has asked the Chief Secretary and the DGP to submit a detailed report within two weeks.

"The body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," said the Commission in a statement. The commission said that the Kolkata rape and murder case is a serious issue of "human rights violations of the victim".

The report is expected to include the present status of the investigation being conducted by the police and action taken against persons responsible, as well as compensation if any, paid to the next of kin of the deceased, the statement said. The Commission said it would also like to know about the steps take or proposed by the authorities to ensure that such incidents do not recur.

"The report is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons as well as compensation if any, paid to the next of kin of the deceased," the commission said.

The body of a woman post-graduate trainee was found inside the seminar hall of government-run RG Kar Medical College on August 9. The victim, 31, hailed from Sodepur and was on duty on Thursday night when the incident happened. The autopsy report revealed that the victim was sexually assaulted and had several injury marks on her private parts.

She was killed by throttling, where pressure was applied to her neck, and then smothering, which led to her death. The reports revealed that the accused had assaulted the victim when she tried to resist and protect herself.

According to the autopsy, cut marks were found on the victim's hands and face and she had suffered injuries on her head as the accused slammed her against the wall. The report also indicated that a hard blow caused her glasses to shatter, with shards of glass entering her eyes.

The Kolkata Police has arrested, Sanjay Roy, a civic volunteer who has been accused of consuming

alcohol before committing the crime. Sanjay Roy has been sent to police custody till August 23 and several high-ranking officials of the RG Kar Medical College and Hospital have been suspended for negligence in the matter.

West Bengal Chief Minister Mamata Banerjee pledged to transfer the case to the Central Bureau of Investigation (CBI) if the state police fail to solve the case and arrest all accused by Sunday.

Resident doctors launched a pan-India protest affecting OPD and elective services at government-run hospitals demanding justice for the victim and better working conditions for the residents. As doctors continued their strike on Tuesday, patients who visited outpatient departments of the medical facilities had to return without any consultation. The affected city hospitals include All India Institute of Medical Sciences, Safdarjung Hospital, Ram Manohar Lohia Hospital, Lok Nayak Hospital, Guru Tegh Bahadur Hospital among others.

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## **NHRC Issues Notices Over Alleged Rape and Murder of Woman Doctor in Kolkata**

<https://www.devdiscourse.com/article/law-order/3050330-nhrc-issues-notices-over-alleged-rape-and-murder-of-woman-doctor-in-kolkata>

The National Human Rights Commission (NHRC) has issued notices to the West Bengal government and state's police chief regarding the alleged rape and murder of a junior woman doctor at R G Kar Medical College in Kolkata. The NHRC has taken suo motu cognisance of the case and demanded detailed reports within two weeks.

Devdiscourse News Desk | New Delhi | Updated: 13-08-2024 14:18 IST | Created: 13-08-2024 14:18 IST

The National Human Rights Commission (NHRC) has issued notices to the West Bengal government and the state's police chief concerning the alleged rape and murder of a woman doctor at Kolkata's R G Kar Medical College and Hospital.

In a statement released Tuesday, the Commission said it has asked for detailed reports from these authorities within two weeks.

The NHRC took suo motu cognisance of media reports indicating that the junior doctor was found dead in the hospital's seminar hall with scratch marks, pointing to a possible struggle. The family has alleged that the victim was raped and murdered.

The NHRC expressed grave concern over the potential human rights violation, requesting detailed reports from the chief secretary and the director general of police, West Bengal. The report is expected to cover the current investigation status, actions against the responsible parties, and any compensation given to the victim's family.

The Commission also seeks information on measures taken or proposed to prevent such incidents in the future.

(With inputs from agencies.)

## **NHRC notice to WB for detailed report on Jr. Doctor's death**

<https://theindianawaaz.com/nhrc-notice-to-wb-for-detailed-report-on-jr-doctors-death/>

Aug 13, 2024

The National Human Rights Commission (NHRC) has issued notices to West Bengal's Chief Secretary and the Director General of Police and asked for a detailed report within two weeks on the death of a junior woman doctor in Kolkata's RG Kar Medical College and Hospital. NHRC said, the report is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons. The Commission has observed that the contents of the media report raise a serious issue of violation of human rights of the victim.

## **NHRC notice to West Bengal CS, DGP on rape-murder of junior doctor**

<https://www.thestatesman.com/india/nhrc-notice-to-west-bengal-cs-dgp-on-rape-murder-of-junior-doctor-1503331405.html>

The rights body asked the respondents to submit a detailed report in the matter within two weeks.

Statesman News Service | New Delhi | August 13, 2024 8:13 pm

The National Human Rights Commission has taken suo motu cognizance of the reported death of a junior woman doctor in mysterious circumstances at the state-run RG Kar Medical College & Hospital in Kolkata, West Bengal, the commission said on Tuesday.

The rights body has also taken a serious view of the reported allegations of sexual assault and murder, and issued notices to the chief secretary and the director general of police of West Bengal calling for a detailed report in the matter within two weeks.

The commission also noted that the body of the deceased was bearing scratch marks indicating struggle at the time of the incident. The family has alleged that the victim was raped and murdered. The commission observed that the contents of the media report, if true, raise a serious issue of violation of human rights of the victim, and accordingly, it has issued notices to the CS and DGP, West Bengal calling for a detailed report in the matter.

The report sought by the commission is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons as well as compensation if any, paid to the next of kin of the deceased.

The commission has also asked about the steps taken or proposed by the authorities to ensure that such incidents do not recur.



## **NHRC probes assault at Kolkata medical college; High Court questions principal's role**

<https://www.indiatodayne.in/national/story/nhrc-probes-assault-at-kolkata-medical-college-high-court-questions-principals-role-1070655-2024-08-13>

The National Human Rights Commission has launched an inquiry into the alleged sexual assault and murder of a postgraduate student at RG Kar Medical College in Kolkata. Notices have been issued to West Bengal's Chief Secretary and Director General of Police for a detailed report within two weeks.

Updated Aug 13, 2024, 3:09 PM IST

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The National Human Rights Commission (NHRC) has launched an investigation into the alleged sexual assault of a second-year postgraduate student at RG Kar Medical College in Kolkata. The commission has issued notices to West Bengal's Chief Secretary and Director General of Police, demanding a detailed report within two weeks.

The NHRC is seeking information on the current status of the police investigation, actions taken against responsible parties, and any compensation provided to the victim's family. Further, the commission has requested details on measures implemented or planned to prevent similar incidents in the future.

In a related development, the Calcutta High Court has questioned the appointment of Sandip Ghosh as principal of Calcutta National Medical College and Hospital. Ghosh recently resigned from his position as principal of RG Kar Medical College, citing defamation on social media following the rape and murder of a trainee doctor at the hospital.

The court has directed Ghosh to submit a leave application by 3 pm, warning that failure would result in a court order for his removal from the new position.

The incident in question involves the death of a postgraduate trainee doctor, whose body was found in the seminar hall of RG Kar Medical College and Hospital on August 9. The investigation has confirmed rape and murder, with the victim's body reportedly showing signs of struggle.

## **NHRC sends notice to Bengal govt, DGP**

<https://timesofindia.indiatimes.com/city/delhi/nhrc-sends-notice-to-west-bengal-government-and-dgp-over-rg-kar-incident/articleshow/112506403.cms>

PTI | Aug 14, 2024, 04.11 AM IST

New Delhi: National Human Rights Commission has issued notice to West Bengal govt and the state's police chief over the RG Kar incident and sought their replies in two weeks. Taking suo motu cognisance of a media report, NHRC said that the report, if true, raises a serious issue of violation of human rights. pti

We also published the following articles recently

Kolkata doctor rape-murder: NHRC seeks detailed report from West Bengal authorities  
The NHRC in India took suo motu cognisance of the alleged rape and murder of a student at RG Kar Medical College, issuing notices to West Bengal officials for a detailed investigation report. Meanwhile, the Calcutta High Court questioned the appointment of the former RG Kar principal to another position, following his resignation after the incident.112491677

NHRC issues new guidelines to end discrimination against widows  
In May 2022, Kolhapur's Hervad and Mangaon villages in Maharashtra banned demeaning customs against widows, inspiring others. MP Supriya Sule later introduced a bill in July 2022 to eliminate such practices. The NHRC recently issued advisory with measures like setting up widows' cells and providing legal help, significantly contributing to widow rights protection.112438020

Wayanad landslides: Kerala HC initiates suo motu case  
The high court took suo motu action regarding landslides in Wayanad, led by Justices A K Jayasankaran Nambiar and V M Syam Kumar. They emphasized the need for better disaster management and reconsideration of policies on environmental activities. The bench suggested formulating a comprehensive policy and instructed the registry to register the case for Friday.112388732

## **NHRC Steps in on Alleged Sexual Assault Case at Kolkata Medical College**

<https://www.devdiscourse.com/article/headlines/3050338-nhrc-steps-in-on-alleged-sexual-assault-case-at-kolkata-medical-college>

The NHRC has taken suo motu cognizance of the alleged sexual assault and murder of a PG student at RG Kar Medical College in Kolkata. Notices have been issued to the West Bengal Chief Secretary and Police for a detailed report within two weeks. The Calcutta High Court is also involved.

Devdiscourse News Desk | Updated: 13-08-2024 14:25 IST | Created: 13-08-2024 14:25 IST

The National Human Rights Commission (NHRC) on Tuesday took suo motu cognizance of an alleged sexual assault on a second-year postgraduate student at RG Kar Medical College in Kolkata. The NHRC, noting the seriousness of the media reports, has issued notices to the Chief Secretary and the Director General of Police in West Bengal, demanding a detailed report within two weeks.

The Commission has requested the report to include the current status of the police investigation, any action taken against those responsible, and details regarding any compensation offered to the family of the deceased. NHRC has also sought information on measures taken or proposed to prevent such incidents in the future. Meanwhile, the Calcutta High Court has ordered the former principal of RG Kar Medical College, Sandip Ghosh, to submit a leave application by 3 pm.

This decision follows Ghosh's immediate appointment as principal of Calcutta National Medical College and Hospital after his resignation from RG Kar Medical College, which led to protests. Ghosh stepped down, alleging defamation on social media after the rape and murder of a trainee doctor on the campus.

During a hearing of several PILs on Tuesday, the Chief Justice of the Calcutta High Court questioned Ghosh's new appointment. The court emphasized that Ghosh, who resigned taking moral responsibility, should not be appointed as principal of another government college. He has been instructed to submit a leave application by 3 pm or face a court order to vacate the position.

The body of the post-graduate trainee doctor was discovered in the seminar hall of RG Kar Medical College on August 9, with evidence pointing to rape and murder. The deceased bore scratch marks, indicating a struggle. The family of the victim has alleged that she was raped and murdered. (ANI)



## **NHRC takes suo motu cognizance of Kolkata doctor rape, murder case**

<https://health.economictimes.indiatimes.com/news/industry/nhrc-takes-suo-motu-cognizance-of-kolkata-doctor-rape-murder-case/112498119>

The report is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons as well as compensation if any, paid to the next of kin of the deceased. The Commission would also like to know about the steps taken/proposed by the authorities to ensure that such incidents do not recur, the NHRC statement added further.

Updated On Aug 13, 2024 at 05:55 PM IST

New Delhi: The National Human Rights Commission (NHRC) on Tuesday took a suo motu cognizance of the alleged sexual assault of a second-year PG student of RG Kar Medical College in Kolkata.

The Commission has observed that the contents of the media report, if true, raise a serious issue of violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, in West Bengal calling for a detailed report on the matter within two weeks, said NHRC.

The report is expected to include the present status of the investigation being conducted by the police and action taken against the responsible persons as well as compensation if any, paid to the next of kin of the deceased. The Commission would also like to know about the steps taken/proposed by the authorities to ensure that such incidents do not recur, the NHRC statement added further.

Meanwhile, The Calcutta High Court has asked the former principal of RG Kar Medical College Sandip Ghosh to submit a leave application by 3 pm.

This comes after Ghosh's appointment as principal of Calcutta National Medical College and Hospital in Kolkata immediately after his resignation triggered protests.

Sandip Ghosh resigned from the position of principal at RG Kar Medical College on Monday alleging that he was being defamed on social media platforms following the rape and murder of a trainee doctor at the hospital premises.

The Chief Justice division bench of the Calcutta HC was considering several PILs in the matter on Tuesday. During the hearing, the Chief Justice questioned the appointment of the former principal.

"How can the principal - who resigned by taking moral responsibility, be appointed as the principal of another government college? The court has asked him to submit a leave application by 3 pm today or the court will. pass an order for him to leave the position," the court observed.

A post-graduate trainee doctor was found dead inside the seminar hall of RG Kar Medical College and Hospital in Kolkata on August 9. An investigation has established rape and murder. Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered.

## **NHRC ने पश्चिम बंगाल के आर जी कर मेडिकल कॉलेज और अस्पताल में एक जूनियर महिला डॉक्टर की कथित मौत का स्वतः संज्ञान लिया**

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-alleged-death-of-a-junior-woman-doctor-at-r-g-kar-medical-college-and-hospital-in-west-bengal/>

13 Agu 2024

राष्ट्रीय मानव अधिकार आयोग (NHRC) ने मीडिया रिपोर्ट का स्वतः संज्ञान लिया है, रिपोर्ट के अनुसार 9 अगस्त, 2024 को कोलकाता के राज्य संचालित आर जी कर मेडिकल कॉलेज और अस्पताल के सेमिनार हॉल में एक जूनियर महिला डॉक्टर मृत पाई गई थी। कथित तौर पर, मृतका के शरीर पर खरोंच के निशान थे, जिससे ज्ञात होता है कि घटना के समय पीड़िता द्वारा संघर्ष किया गया था। परिवार ने कथित तौर पर आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गई।

आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सत्य है, तो यह पीड़िता के मानव अधिकारों के उल्लंघन का गंभीर मुद्दा है। तदनुसार, आयोग ने मुख्य सचिव और पुलिस महानिदेशक, पश्चिम बंगाल को नोटिस जारी कर दो सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है।

रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति और दोषी व्यक्तियों के खिलाफ की गई कार्रवाई के साथ-साथ मृतक के निकटतम सम्बन्धी को दिए गए मुआवजे की जानकारी शामिल होना अपेक्षित है। आयोग यह भी जानना चाहेगा कि ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए प्राधिकारियों द्वारा क्या कदम उठाए गए हैं/प्रस्तावित किए गए हैं।



## NHRC ने महिला डॉक्टर की हत्या मामले में पश्चिम बंगाल सरकार और पुलिस को किया नोटिस जारी

<https://ddnews.gov.in/nhrc-issues-notice-to-west-bengal-government-and-police-in-murder-case-of-female-doctor/>

13/08/24 | 5:25 pm

राष्ट्रीय मानवाधिकार आयोग (NHRC) ने कोलकाता के एक सरकारी मेडिकल कॉलेज और अस्पताल में एक प्रशिक्षु महिला डॉक्टर के साथ कथित बलात्कार और हत्या के मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है। आयोग ने संबंधित अधिकारियों से 2 सप्ताह में रिपोर्ट मांगी है।

एनएचआरसी ने मंगलवार को एक बयान जारी कर कहा कि आयोग ने 9 अगस्त की मीडिया रिपोर्ट का स्वतः संज्ञान लिया है। रिपोर्ट के अनुसार 9 अगस्त, को कोलकाता के राज्य संचालित आरजी कर मेडिकल कॉलेज और अस्पताल के सेमिनार हॉल में एक जूनियर महिला डॉक्टर मृत पाई गई थी। कथित तौर पर, मृतका के शरीर पर खरोच के निशान थे, जिससे ज्ञात होता है कि घटना के समय पीड़िता द्वारा संघर्ष किया गया था। परिवार ने कथित तौर पर आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गई।

आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सत्य है, तो यह पीड़िता के मानव अधिकारों के उल्लंघन का गंभीर मुद्दा है। आयोग ने मुख्य सचिव और पुलिस महानिदेशक, पश्चिम बंगाल को नोटिस जारी कर दो सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है।

रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति और दोषी व्यक्तियों के खिलाफ की गई कार्रवाई के साथ-साथ मृतक के निकटतम सम्बन्धी को दिए गए मुआवजे की जानकारी शामिल होना अपेक्षित है। आयोग यह भी जानना चाहेगा कि ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए प्राधिकारियों द्वारा क्या कदम उठाए गए हैं अथवा प्रस्तावित किए गए हैं।

बता दें, पिछले शुक्रवार को कोलकाता के आरजी कर मेडिकल कॉलेज के इमरजेंसी वार्ड की चौथी मंजिल पर एक महिला डॉक्टर का शव खून से लथपथ अवस्था में मिला था। इस घटना ने राज्य भर में हड़कंप मचा दिया। हत्या और बलात्कार का आरोप लगाते हुए आरजी कर के जूनियर डॉक्टरों ने आंदोलन शुरू कर दिया है और लगातार धरने पर बैठे हैं। बाद में, इस आंदोलन में अन्य डॉक्टर भी शामिल हुए। यह आंदोलन केवल आरजी कर मेडिकल कॉलेज तक सीमित नहीं रहा, बल्कि राज्य के विभिन्न अस्पतालों में भी फैला है। यहां तक कि देश के विभिन्न अस्पतालों के डॉक्टरों ने भी विरोध प्रदर्शन में हिस्सा लिया।

## **Rape-murder of woman doctor: NHRC sends notice to state govt, police chief**

[https://www.business-standard.com/india-news/rape-murder-of-woman-doctor-nhrc-sends-notice-to-state-govt-police-chief-124081300837\\_1.html](https://www.business-standard.com/india-news/rape-murder-of-woman-doctor-nhrc-sends-notice-to-state-govt-police-chief-124081300837_1.html)

2 min read Last Updated : Aug 13 2024 | 3:14 PM IST

The National Human Rights Commission has issued notices to the West Bengal government and the state's police chief in connection with a case of rape and murder of a woman doctor at a state-run medical college and hospital in Kolkata.

The Commission on Tuesday said it has sought the reports from these authorities in two weeks.

The NHRC has taken suo motu cognisance of a media report that the junior woman doctor was found dead at the seminar hall of Kolkata's state-run R G Kar Medical College and Hospital, it said in a statement.

"Reportedly, the body of the deceased bore scratch marks, indicating that there was some struggle at the time of the incident. The family has reportedly alleged that the victim was raped and murdered," the rights panel said.

The Commission has observed that the content of the media report, if true, raise a serious issue of violation of human rights of the victim.

Accordingly, it has issued notices to the chief secretary and the director general of police, West Bengal, seeking a detailed report in two weeks, it said.

The report is expected to include the present status of the investigation being conducted by the police and action taken against persons responsible, as well as compensation if any, paid to the next of kin of the deceased, the statement said.

The Commission said it would also like to know about the steps take or proposed by the authorities to ensure that such incidents do not recur.

The body of the woman postgraduate trainee was found on Friday morning. A civic volunteer was arrested in this connection on Saturday.

## **RG Kar doctor rape and murder case: National Human Rights Commission notice to Bengal govt, state police chief**

<https://www.telegraphindia.com/west-bengal/rg-kar-doctor-rape-and-murder-case-national-human-rights-commission-notice-to-west-bengal-government-state-police-chief/cid/2040702>

The report is expected to include the present status of the investigation being conducted by the police and action taken against persons responsible, as well as compensation if any, paid to the next of kin of the deceased, the statement said

PTI New Delhi Published 13.08.24, 03:04 PM

The National Human Rights Commission has issued notices to the West Bengal government and the state's police chief in connection with a case of rape and murder of a woman doctor at a state-run medical college and hospital in Kolkata.

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## Rights panel seeks report

<https://timesofindia.indiatimes.com/city/kolkata/nhrc-seeks-report-on-kolkata-rights-panel/articleshow/112507819.cms>

TNN | Aug 14, 2024, 04.45 AM IST

Kolkata: The National Human Rights Commission has issued notice to chief secretary B P Gopalika and the DGP, seeking a report in two weeks. "It is expected to include the probe status, action taken and compensation paid," NHRC said. A two-member National Commission for Women team visited RG Kar on Tuesday. tnn

We also published the following articles recently

Kolkata doctor rape-murder: NHRC seeks detailed report from West Bengal authorities  
The NHRC investigated the alleged sexual assault and murder of a student at RG Kar Medical College in Kolkata and requested reports from West Bengal's chief secretary and police chief. The Calcutta High Court questioned Sandip Ghosh's new appointment after his resignation due to the incident, demanding clarity and further action against perpetrators.112491677

Women are more aware of their rights, says Haryana Womens Commission chairperson Renu Bhatia  
In Gurgaon, Haryana women's commission chairperson Renu Bhatia addressed 14 complaints involving domestic violence, dowry, and harassment. Bhatia commended the growing awareness of women's rights while emphasizing the importance of cautious decision-making. One case concluded with a husband ordered to pay Rs 5,000 monthly alimony, and legal action was requested in another where the accused fled abroad.112360288

Competition Commission of India orders recall of reports on Apple antitrust probe, lawyer calls it "unheard of ..."  
The Competition Commission of India (CCI) has recalled reports on its investigation into Apple's alleged anticompetitive practices after Apple claimed its confidential information was leaked, delaying the probe. The inquiry focuses on Apple's requirement for developers to use its in-app purchase system, which charges fees up to 30%, potentially extending the investigation by two to three months.112491895

## आरजीकर मेडिकल कॉलेज की घटना पर मानवाधिकार आयोग ने डीजीपी और मुख्य सचिव से मांगी रिपोर्ट

<https://udaipurkiran.in/human-rights-commission-seeks-report-from-dgp-and-chief-secretary-on-rqkar-medical-college-incident/>

<https://www.haribhoomi.com/national/news/kolkata-doctor-murder-case-resident-doctors-strike-days-2-updates--41206>

2024-08-13 by

Kolkata , 13 अगस्त (Udaipur Kiran) . राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने Kolkata के सरकारी आरजी कर मेडिकल कॉलेज में एक जूनियर महिला doctor की रहस्यमय परिस्थितियों में हुई मौत पर स्वतः संज्ञान लिया है. आयोग ने इस मामले को गंभीरता से लेते हुए West Bengal के मुख्य सचिव और Police महानिदेशक को नोटिस जारी करके उनसे इस मामले में दो सप्ताह के भीतर विस्तृत रिपोर्ट देने को कहा गया है.

एनएचआरसी के प्रवक्ता जैमिनी श्रीवास्तव ने बताया कि Police की रिपोर्ट में जांच की वर्तमान स्थिति, दोषियों के खिलाफ की गई कार्रवाई और मृतका के परिजनों को दी गई मुआवजा राशि का भी उल्लेख होना चाहिए. इसके साथ ही आयोग ने यह भी पूछा है कि इस प्रकार की घटनाओं को रोकने के लिए प्रशासन ने अब तक क्या कदम उठाए हैं या आगे क्या कदम उठाने का प्रस्ताव है.

Police ने इस वारदात में संजय राय नाम के एक सिविक वॉलेंटियर को गिरफ्तार किया है. Doctors का दावा है कि इस घटना में एक से अधिक लोग शामिल हो सकते हैं. कई प्रभावशाली लोगों को बचाने का प्रयास हो रहा है. मुख्य रूप से इस्तीफा दे चुके आरजी कर मेडिकल कॉलेज के प्रिंसिपल संदीप घोष पर पूरे मामले को दबाने और उनके असंवेदनशील बर्ताव के खिलाफ छात्रों में गुस्सा है.

## एनएचआरसी ने कोलकाता के डॉक्टर रेप-मर्डर केस पर दो हफ्ते में मांगी रिपोर्ट

[https://www.agniban.com/nhrc-seeks-report-on-kolkata-doctor-rape-murder-case-in-two-weeks/#google\\_vignette](https://www.agniban.com/nhrc-seeks-report-on-kolkata-doctor-rape-murder-case-in-two-weeks/#google_vignette)

August 13, 2024

नई दिल्ली । एनएचआरसी (NHRC) ने कोलकाता के डॉक्टर रेप मर्डर केस पर (On Kolkata Doctor rape-murder case) दो हफ्ते में (In Two Weeks) रिपोर्ट मांगी (Seeks Report) । राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने मंगलवार को कोलकाता के आरजी कर मेडिकल कॉलेज की द्वितीय वर्ष की पीजी छात्रा के कथित यौन उत्पीड़न का स्वतः संज्ञान लिया है।

आयोग की ओर से कहा गया था कि 9 अगस्त को कोलकाता के सरकारी आरजी कर मेडिकल कॉलेज और अस्पताल के सेमिनार हॉल में एक जूनियर महिला डॉक्टर मृत पाई गई थी। ऐसे में यह गंभीर मामला है। आयोग ने कहा कि मीडिया रिपोर्ट अगर सत्य है तो पीड़ित के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठती है। आयोग ने पश्चिम बंगाल के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह के भीतर इस मामले में विस्तृत रिपोर्ट मांगी है।

एनएचआरसी के बयान में आगे कहा गया है कि आयोग यह भी जानना चाहेगा कि अधिकारियों ने ऐसी घटनाओं की पुनरावृत्ति न हो, इसके लिए क्या कदम उठाए हैं। आयोग ने उम्मीद जताई कि रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति और जिम्मेदार व्यक्तियों के खिलाफ की गई कार्रवाई के साथ-साथ मृतक के परिजनों को दिए जाने वाले मुआवजे को भी शामिल किया जाएगा।

इससे पहले बलात्कार और हत्या की शिकार ट्रेनी डॉक्टर के परिवार के सदस्यों ने मंगलवार को कलकत्ता हाई कोर्ट में एक याचिका लगा कर मांग की कि मामले की अदालत की निगरानी में जांच की जाय। पीड़िता के परिवार के सदस्यों ने याचिका में मामले की जांच की प्रगति पर संदेह जताया है और यह भी दावा किया कि कई संदिग्धों को जांच के दायरे से बाहर रखा गया है। इसलिए, उन्होंने अदालत से आग्रह किया है कि सच्चाई को सामने लाने के लिए केवल अदालत की निगरानी में जांच आवश्यक है।

बता दें कि पिछले दिनों कोलकाता के आर.जी. कर मेडिकल कॉलेज और हॉस्पिटल की महिला डॉक्टर रहस्यमय परिस्थितियों में मृत पाई गई। वह अस्पताल में स्नातकोत्तर द्वितीय वर्ष की मेडिकल छात्रा थीं और चैस्ट मेडिसिन विभाग में हाउस स्टाफ के रूप में भी काम कर रही थीं। अस्पताल के कर्मचारियों ने अस्पताल की आपातकालीन बिल्डिंग की चौथी मंजिल पर उनका शव देखा था। प्रदेश की मुख्यमंत्री ममता बनर्जी ने मामले को फास्ट-ट्रैक कोर्ट में ले जाने के निर्देश दिए। उन्होंने कहा कि आरोपियों को कड़ी से कड़ी सजा मिलनी चाहिए।

## कोलकाता के डॉक्टर से रेप, हत्या मामले पर NHRC एक्टिव- पश्चिम बंगाल के मुख्य सचिव, DG से मांगी रिपोर्ट

<https://bharat24live.com/nhrc-active-on-kolkata-doctor-rape-and-murder-case-seeks-report-from-west-bengal-chief-secretary-and-dg-in-hindi>

एनएचआरसी मामले का खुद से संज्ञान लेते हुए पाया है कि मीडिया रिपोर्ट अगर सच है, तो यह पीड़ित के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है।

Date: 13-08-24 14:46

नई दिल्ली : राष्ट्रीय मानवाधिकार आयोग (NHRC) ने मंगलवार को कोलकाता के आरजी कर मेडिकल कॉलेज की द्वितीय वर्ष की पीजी छात्रा के साथ कथित यौन उत्पीड़न के मामले का स्वतः संज्ञान लिया है।

एनएचआरसी ने कहा, आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, अगर सच है, तो यह पीड़ित के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है। इसके मुताबिक, इसने पश्चिम बंगाल में मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह के भीतर मामले पर विस्तृत रिपोर्ट मांगी है।

पुलिस की जांच, एक्शन और परिजनों को मुआवजे लेगी जानकारी

रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति और जिम्मेदार व्यक्तियों के खिलाफ की गई कार्रवाई के साथ-साथ मृतक के परिजनों को दिए गए मुआवजे की जानकारी शामिल होने की उम्मीद है।

एनएचआरसी के बयान में आगे कहा गया है कि आयोग यह भी जानना चाहेगा कि अधिकारियों ने ऐसी घटना दोहराई न जाए, इसके लिए क्या कदम उठाए हैं/उठाएंगे।

### हाईकोर्ट ने कॉलेज के प्रिंसिपल को छुट्टी का आवेदन मांगा

इस बीच, कलकत्ता उच्च न्यायालय ने आरजी कर मेडिकल कॉलेज के पूर्व प्राचार्य संदीप घोष को दोपहर 3 बजे तक छुट्टी का आवेदन देने को कहा है। घोष के इस्तीफे के तुरंत बाद कोलकाता में कलकत्ता नेशनल मेडिकल कॉलेज एंड हॉस्पिटल के प्राचार्य के रूप में उनकी नियुक्ति के बाद विरोध-प्रदर्शन शुरू हो गए थे।

संदीप घोष ने सोमवार को आरजी कर मेडिकल कॉलेज के प्राचार्य पद से इस्तीफा दे दिया था और आरोप लगाया था कि अस्पताल परिसर में एक ट्रेनी डॉक्टर के साथ बलात्कार और हत्या के बाद सोशल मीडिया प्लेटफॉर्म पर उन्हें बदनाम किया जा रहा है।

कलकत्ता उच्च न्यायालय के मुख्य न्यायाधीश की खंडपीठ मंगलवार को इस मामले में कई जनहित याचिकाओं पर विचार कर रही थी। अदालत ने कहा, सुनवाई के दौरान मुख्य न्यायाधीश ने पूर्व प्राचार्य की नियुक्ति पर सवाल उठाए।



"नैतिक जिम्मेदारी लेते हुए इस्तीफा देने वाले प्राचार्य को दूसरे सरकारी कॉलेज का प्राचार्य कैसे नियुक्त किया जा सकता है? अदालत ने उन्हें आज दोपहर 3 बजे तक छुट्टी का आवेदन देने को कहा है, अन्यथा अदालत उन्हें पद छोड़ने का आदेश देगी."

### **9 अगस्त को सेमिनार हॉल में महिला डॉक्टर को पाया गया था मृत**

9 अगस्त को कोलकाता के आरजी कर मेडिकल कॉलेज और अस्पताल के सेमिनार हॉल में एक पोस्ट-ग्रेजुएट ट्रेनी डॉक्टर मृत पाई गई. जांच में बलात्कार और हत्या की पुष्टि हुई है. कथित तौर पर, मृतक के शरीर पर खरोंच के निशान थे, जो संकेत देते हैं कि घटना के समय कुछ संघर्ष हुआ था. परिवार ने कथित तौर पर आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गई.

## कोलकाता ट्रेनी डॉक्टर रेप-मर्डर केस: देशभर में आक्रोश, डॉक्टरों की हड़ताल जारी, NHRC ने लिया स्वतः संज्ञान - bengal trainee doctor murder

<https://www.etvbharat.com/hi/!bharat/west-bengal-rg-kar-trainee-doctor-rape-murder-case-nationwide-protest-strike-live-updates-hindi-news-hin24081301127>

Updated : 18 hours ago

**कोलकाता:** पश्चिम बंगाल की राजधानी में आरजी कर मेडिकल कॉलेज एवं अस्पताल में ट्रेनी डॉक्टर की हत्या के विरोध में डॉक्टरों का आंदोलन जोर पकड़ता जा रहा है. देशभर में डॉक्टरों की हड़ताल जारी है. डॉक्टर्स एसोसिएशन की ओर से इस मामले की सीबीआई जांच की मांग की गई है. इसी सिलसिले में आज कलकत्ता हाईकोर्ट में दायर याचिका पर सुनवाई होगी. पश्चिम बंगाल पुलिस ने इस मामले में आरोपी को पकड़ने का दावा किया है. साथ ही आगे की जांच कर रही है.

फेडरेशन ऑफ रेजिडेंट डॉक्टर्स एसोसिएशन ने इस मामले को लेकर अपनी अनिश्चितकालीन हड़ताल को आगे बढ़ाने की घोषणा की है. केंद्रीय स्वास्थ्य मंत्रालय के अधिकारियों के साथ उनकी बैठक में कोई समाधान नहीं निकल पाया. देश भर के सरकारी अस्पतालों के रेजिडेंट डॉक्टर इस वीभत्स अपराध के विरोध में सोमवार को अनिश्चितकालीन हड़ताल पर चले गए. इससे दिल्ली समेत अन्य जगहों पर ओपीडी और गैर-आपातकालीन सर्जरी सहित वैकल्पिक सेवाएं ठप हो गईं.

### बंगाल के बड़े अधिकारी ने कहा- दोषियों को कड़ी से कड़ी सजा दिलाएंगे

पश्चिम बंगाल स्वास्थ्य एवं परिवार कल्याण विभाग के प्रधान सचिव नारायण स्वरूप निगम ने कहा, '9 अगस्त 2024 को आरजी कर मेडिकल कॉलेज एवं अस्पताल में एक अत्यंत दुर्भाग्यपूर्ण घटना घटी. राज्य सरकार इस घटना की कड़े शब्दों में निंदा करती है. हम इस घटना की कड़ी निंदा करते हैं और हम इसकी कड़ी जांच के लिए पूरी तरह प्रतिबद्ध हैं.

कोलकाता के पुलिस आयुक्त व्यक्तिगत रूप से जांच की निगरानी कर रहे हैं. उचित जांच के लिए एक एसआईटी का भी गठन किया गया है. हम दोषियों को कड़ी से कड़ी सजा दिलाएंगे. पुलिस प्राधिकरण की जांच टीम की तत्परता के कारण घटना के 12 घंटे के भीतर मुख्य आरोपी की पहचान कर उसे गिरफ्तार कर लिया गया है.

दोषियों को दंडित किया जाएगा. कोलकाता के पुलिस आयुक्त ने भी रविवार को आंदोलनकारी डॉक्टरों से मुलाकात की और अब तक की जांच की प्रगति के बारे में जानकारी दी. मुख्यमंत्री व्यक्तिगत रूप से माता-पिता से मिलने गए और उन्हें आश्वासन दिया कि उचित जांच की जाएगी. आरजी कर मेडिकल कॉलेज के प्रिंसिपल और एमएसवीपी को बदल दिया गया है. रेजिडेंट डॉक्टरों से हमारी अपील है कि मामले की उचित जांच के साथ-साथ रेजिडेंट डॉक्टरों की सुरक्षा सुनिश्चित करने के प्रति राज्य सरकार द्वारा दिखाई गई प्रतिबद्धता को देखते हुए उन्हें अपनी सेवाओं पर वापस लौटना चाहिए.'

### कांग्रेस सांसद रेणुका चौधरी ने कहा- मैं डॉक्टरों साथ हूं

कांग्रेस सांसद रेणुका चौधरी ने कहा, 'ऐसा नहीं होना चाहिए था, अगर कोई डॉक्टर अपनी ज्यूटी करते हुए अस्पताल के अंदर सुरक्षित नहीं है, तो विरोध होगा.' हालांकि उन्होंने कहा, 'डॉक्टर आम लोगों की उम्मीदों

को ना तोड़ें उन्होंने कुछ भी गलत नहीं किया है. उनकी उम्मीदें नहीं टूटनी चाहिए. मैं डॉक्टरों साथ हूँ. ममता बनर्जी ने अपना बयान दिया है कि अगर रविवार तक दोषियों को गिरफ्तार नहीं किया जाता है, तो सीबीआई जांच होगी. डॉक्टरों को सुरक्षा मिलनी चाहिए.'

### **ट्रेनी डॉक्टर रेप-मर्डर केस में NHRC ने लिया स्वतः संज्ञान, 2 हफ्ते में मांगी स्टेटस रिपोर्ट**

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने आरजी कर मेडिकल कॉलेज में हुई घटना को लेकर एक रिपोर्ट का स्वतः संज्ञान लिया है, जिसमें बताया गया है कि 9 अगस्त को कोलकाता के सरकारी मेडिकल कॉलेज एवं अस्पताल के सेमिनार हॉल में एक जूनियर महिला डॉक्टर मृत पाई गई थी. आयोग ने मुख्य सचिव और पुलिस महानिदेशक, पश्चिम बंगाल को नोटिस जारी कर मामले में दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है.

### **NCW सदस्य ने आरजी कर मेडिकल कॉलेज के पूर्व प्रिंसिपल के बयान पर की टिप्पणी**

आरजी कर मेडिकल कॉलेज के प्रिंसिपल के कथित बयान पर एनसीडब्ल्यू सदस्य डेलिना खोंगडुप ने कहा कि यह बहुत दुर्भाग्यपूर्ण है. अगर प्रिंसिपल खुद इस तरह के बयान जारी करते हैं, तो इससे पता चलता है कि वह इस मामले के प्रति कितने असंवेदनशील हैं. एनसीडब्ल्यू सदस्य ने कहा कि अभी तक ऐसा कुछ सामने नहीं आया है. इसकी एक प्रक्रिया है, इसमें थोड़ा समय लगता है. उन्होंने (पुलिस ने) नमूने एकत्र किए हैं. इसमें समय लगता है. उन्होंने आगे कहा कि सबूत मिलने में थोड़ा समय लगेगा. डेलिना खोंगडुप ने कहा कि हमने अस्पताल के अधिकारियों से रिपोर्ट मांगी है, वे इसे हमें सौंप देंगे. पुलिस ने अब तक की कार्रवाई के बारे में अपनी रिपोर्ट कल ही आयोग को भेज दी है. हम आज फिर इसका अध्ययन करेंगे. यहां वास्तव में कई सुरक्षा खामियां थीं. अधिकारियों ने वादा किया है कि वे इसकी जांच करेंगे, लेकिन उन्हें कुछ समय दें.

### **सांसद सुप्रिया सुले ने कहा- फास्ट ट्रैक कोर्ट के जरिए न्याय मिलना चाहिए**

एनसीपी (एससीपी) सांसद सुप्रिया सुले ने कहा, 'देश भर में ऐसी कई घटनाएं होती हैं और हम उन सभी की निंदा करते हैं. हमें विश्वास है कि ममता बनर्जी जल्दी से कार्रवाई करेंगी और परिवार को फास्ट ट्रैक कोर्ट के जरिए न्याय मिलना चाहिए. हम अपनी बेटी को इस घटना से नहीं बचा सके लेकिन ऐसी घटनाएं दोबारा नहीं होनी चाहिए.'

### **सवाई मान सिंह मेडिकल कॉलेज के डॉक्टर और मेडिकल छात्र भी विरोध-प्रदर्शन में शामिल**

**जयपुर:** सवाई मान सिंह मेडिकल कॉलेज के डॉक्टर और मेडिकल छात्र भी विरोध-प्रदर्शन में शामिल हो गए हैं. उनको सेवाएं देने से मना कर दिया है. वहीं, फेडरेशन ऑफ ऑल इंडिया मेडिकल एसोसिएशन ने रेप-हत्या की घटना के विरोध में आज 13 अगस्त से पूरे देश में ओपीडी सेवाएं बंद करने का आह्वान किया है.

### **केजीएमयू लखनऊ में डॉक्टरों और मेडिकल छात्रों का विरोध-प्रदर्शन**

उत्तर प्रदेश की राजधानी लखनऊ में भी आज ट्रेनी डॉक्टर से रेप और हत्या मामले के विरोध में प्रदर्शन किया.

## **बंगाल के मंत्री और विधायक को करना पड़ा विरोध का सामना**

पश्चिम बंगाल के मंत्री जावेद अहमद खान और टीएमसी विधायक स्वर्ण कमल साहा को कोलकाता में कलकत्ता नेशनल मेडिकल कॉलेज एवं अस्पताल में छात्रों के विरोध का सामना करना पड़ा. वहीं, आज आरजी कर मेडिकल कॉलेज एवं अस्पताल के पूर्व प्रिंसिपल प्रो. (डॉ.) संदीप घोष को कुछ ही समय बाद कलकत्ता नेशनल मेडिकल कॉलेज एवं अस्पताल में फिर से नियुक्त कर दिया गया.

## **शाहनवाज हुसैन ने कहा- मामले की जांच सीबीआई को सौंपनी चाहिए**

भाजपा नेता शाहनवाज हुसैन ने इस मुद्दे पर ममता सरकार पर हमला किया. उन्होंने कहा, 'पश्चिम बंगाल में कानून-व्यवस्था नाम की कोई चीज नहीं है. महिलाओं पर अत्याचार हो रहे हैं और डॉक्टरों को भी नहीं बख्शा जा रहा है. मामले की जांच सीबीआई को सौंप देनी चाहिए. महिला मुख्यमंत्री होने के बावजूद ममता बनर्जी महिलाओं को सुरक्षा देने में विफल रही हैं.'

## **कोलकाता में बंगाल के मंत्री को छात्रों के विरोध का सामना करना पड़ा**

कोलकाता में पश्चिम बंगाल के मंत्री जावेद अहमद खान और टीएमसी विधायक स्वर्ण कमल साहा को कलकत्ता नेशनल मेडिकल कॉलेज एवं अस्पताल में पहुंचने पर छात्रों के विरोध का सामना करना पड़ा. आरजी कर मेडिकल कॉलेज एवं अस्पताल के प्रिंसिपल प्रो. (डॉ.) संदीप घोष जिन्होंने कल अपने पद से इस्तीफा दे दिया था उन्हें कुछ ही समय बाद कलकत्ता नेशनल मेडिकल कॉलेज एवं अस्पताल में फिर से नियुक्त कर दिया गया.

## **दिल्ली में डॉक्टरों और मेडिकल छात्रों ने विरोध प्रदर्शन किया**

राजधानी दिल्ली में भी डॉक्टरों और मेडिकल छात्रों ने आरएमएल अस्पताल में विरोध प्रदर्शन किया. प्रदर्शन कर रहे डॉक्टरों और मेडिकल छात्रों ने पोस्ट-ग्रेजुएट ट्रेनी (पीजीटी) डॉक्टर के यौन उत्पीड़न और हत्या की सीबीआई जांच की मांग की. मेडिकल छात्रों ने डॉक्टरों को सुरक्षा प्रदान किए जाने की मांग की. फेडरेशन ऑफ ऑल इंडिया मेडिकल एसोसिएशन (FAIMA) ने घटना के सिलसिले में आज देश भर में बंद करने का आह्वान किया है.

## **पटना एम्स में डॉक्टरों और मेडिकल छात्रों ने किया विरोध प्रदर्शन**

कोलकाता रेप-मर्डर मामले को लेकर देशभर में लोगों में रोष व्याप्त है. इस बीच फेडरेशन ऑफ रेजिडेंट डॉक्टर्स एसोसिएशन के आह्वान पर बिहार के पटना में एम्स में डॉक्टरों और मेडिकल छात्रों ने किया विरोध प्रदर्शन. फेडरेशन ऑफ ऑल इंडिया मेडिकल एसोसिएशन (FAIMA) ने कोलकाता के आरजी कर मेडिकल कॉलेज एंड हॉस्पिटल में एक महिला पोस्ट-ग्रेजुएट ट्रेनी (PGT) डॉक्टर के साथ हुए यौन उत्पीड़न और हत्या के विरोध में आज से पूरे देश में ओपीडी सेवाएं बंद करने का आह्वान किया है.

## **पुलिस ने चार जूनियर डॉक्टरों को तलब किया**

कोलकाता में एक सरकारी अस्पताल में पिछले सप्ताह एक ट्रेनी डॉक्टर के साथ रेप और मर्डर के मामले में मंगलवार को पूछताछ के लिए कोलकाता पुलिस ने जिन चार जूनियर डॉक्टरों को तलब किया है. शहर के आरजी कर मेडिकल कॉलेज के जूनियर डॉक्टरों को आज लालबाजार स्थित कोलकाता पुलिस



मुख्यालय में बुलाया गया है. पुलिस सूत्रों के अनुसार, मृतका के साथ डिनर करने वाले डॉक्टर आरोपी नहीं हैं, लेकिन उन्हें पूछताछ के लिए बुलाया गया है. उन्होंने कहा, 'उसके साथ डिनर करने वाले चार जूनियर डॉक्टरों को फिर से तलब किया गया है. उन्होंने कहा, 'कोलकाता पुलिस ने विभागाध्यक्ष, सहायक सुपर, पुरुष-महिला नर्सों, ग्रुप-डी कर्मचारियों और सुरक्षा सदस्यों को भी आज लालबाजार स्थित कोलकाता पुलिस मुख्यालय में तलब किया है. **एनआई**

### **नागपुर में डॉक्टरों का विरोध प्रदर्शन, कोलकाता ट्रेनी डॉक्टर मामले में न्याय की मांग**

महाराष्ट्र के नागपुर में डॉक्टरों और मेडिकल छात्रों ने सरकारी मेडिकल कॉलेज और अस्पताल नागपुर (जीएमसीएच) के ओपीडी के सामने विरोध प्रदर्शन किया. फेडरेशन ऑफ ऑल इंडिया मेडिकल एसोसिएशन (FAIMA) के तत्वावधान में यह विरोध प्रदर्शन किया गया. 9 अगस्त को कोलकाता के आरजी कर मेडिकल कॉलेज और अस्पताल में एक महिला पोस्ट-ग्रेजुएट ट्रेनी (पीजीटी) डॉक्टर के यौन उत्पीड़न और हत्या के विरोध में यह प्रदर्शन किया गया. इस दौरान देश भर में 13 अगस्त से ओपीडी सेवाओं को बंद करने का आह्वान किया है.

एक डॉ. दीक्षा बजाज ने कहा, 'डॉक्टर अपने घर से ज्यादा समय अस्पताल में बिताते हैं. यह हमारा दूसरा घर है. अगर हम यहां सुरक्षित नहीं हैं, तो कहां सुरक्षित रहेंगे? हम अपनी सुरक्षा की मांग करते हैं और कुछ नहीं. हम मरीजों की सेवा कर रहे हैं, लेकिन हमारी सुरक्षा भी जरूरी है. अगर हम सुरक्षित नहीं हैं, तो हम अपना काम कैसे करेंगे?. हमें न्याय चाहिए. न्याय मिलने के बाद हम अपनी हड़ताल वापस ले लेंगे.

### **FAIMA ने आज देशभर में ओपीडी सेवाएं बंद करने का आह्वान किया**

मुंबई के नायर अस्पताल में डॉक्टरों और मेडिकल छात्रों ने विरोध प्रदर्शन किया. फेडरेशन ऑफ ऑल इंडिया मेडिकल एसोसिएशन (FAIMA) ने 9 अगस्त को कोलकाता के आरजी कर मेडिकल कॉलेज और अस्पताल में एक महिला पोस्ट-ग्रेजुएट ट्रेनी (PGT) डॉक्टर के साथ यौन उत्पीड़न और हत्या के विरोध में आज पूरे देश में ओपीडी सेवाएं बंद करने का आह्वान किया है. डॉ. अक्षय डोंगरदिवे ने कहा, 'निर्भया कांड के बाद यह एक बड़ा रेप-मर्डर का मामला है. यह हम सभी को शर्मसार करता है. हम देशव्यापी विरोध में शामिल हुए हैं. महाराष्ट्र के सभी सरकारी अस्पतालों के सभी रेजिडेंट डॉक्टर आज अपनी सेवाएं बंद रखेंगे. आपातकालीन सेवाएं अभी भी चालू हैं. मरीजों को कोई समस्या नहीं हो रही है. हम अपनी बहन के लिए न्याय की मांग करते हैं, जिसके साथ अन्याय हुआ है. हम राज्य सरकार और केंद्र से अनुरोध करते हैं कि वे हस्तक्षेप करें और जल्द से जल्द सीबीआई जांच का आदेश दें. आरजी कर मेडिकल कॉलेज और अस्पताल के डॉक्टरों की सभी मांगें पूरी की जानी चाहिए.'

### **सीएम ममता बनर्जी 'राज धर्म' का पालन कर रही हैं: टीएमसी नेता कुणाल घोष**

कोलकाता में ट्रेनी डॉक्टर हत्या मामले को लेकर देशव्यापी आक्रोश के बीच कोलकाता में टीएमसी नेता कुणाल घोष ने कहा, 'सीएम ममता बनर्जी 'राज धर्म' का पालन कर रही हैं. दीदी बंगाल की मां की तरह काम कर रही हैं. इस घटना से वे भी बेहद दुखी हैं. सीपीआई(एम) के शासन में ऐसी घटनाएं होती रहती थीं. बीजेपी के शासन में उन्नाव, हाथरस, प्रयागराज, गुजरात, बिलकिस, एमपी, मणिपुर ये सब एक के बाद एक हुआ. बंगाल में ऐसा नहीं होना चाहिए था, लेकिन हुआ.

यह एक सामाजिक अपराध है. सीएम ने पहले दिन कहा कि जरूरत पड़ने पर मामला सीबीआई को सौंप दिया जाएगा. पुलिस ने 24 घंटे के भीतर आरोपी को गिरफ्तार कर लिया. उन्होंने यह भी कहा कि मामला फास्ट-ट्रैक कोर्ट में चलेगा और वे उसे फांसी की सजा दिलाने की कोशिश करेंगी. ममता बनर्जी ने पुलिस को रविवार तक का समय दिया है. अगर कोई निष्कर्ष नहीं निकलता है, तो मामला सीबीआई को सौंप दिया जाएगा.'

## चिकित्सक दुष्कर्म-हत्या मामला : एनएचआरसी ने बंगाल सरकार और राज्य पुलिस को नोटिस जारी किया

<https://www.ibc24.in/country/doctor-rape-murder-case-nhrc-issues-notice-to-bengal-govt-state-police-2659249.html>

:[Bhasha](#) Modified Date: **August 13, 2024 / 03:07 PM IST**

नयी दिल्ली, 13 अगस्त (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी)ने कोलकाता के एक सरकारी मेडिकल कॉलेज एवं अस्पताल में एक महिला चिकित्सक के साथ दुष्कर्म के बाद की गई उसकी हत्या के मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है।

आयोग ने मंगलवार को कहा कि उसने अधिकारियों से दो सप्ताह में रिपोर्ट तलब की है।

यहां जारी एक विज्ञप्ति में एनएचआरसी ने कहा कि उसने मीडिया में आई उस खबर पर स्वतः संज्ञान लिया है जिसके मुताबिक कोलकाता के सरकारी आर.जी. कर मेडिकल कॉलेज और अस्पताल के सभागार में जूनियर महिला डॉक्टर मृत पाई गई थी।

आयोग ने कहा, “ खबर के अनुसार, मृतका के शरीर पर खरोंच के निशान थे, जो यह संकेत देते हैं कि घटना के समय संघर्ष हुआ था। खबर के अनुसार, परिवार ने आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गई।”

बयान के मुताबिक, रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति, जिम्मेदार व्यक्तियों के खिलाफ की गई कार्रवाई, तथा मृतका के परिजनों को दिए गए मुआवजे (यदि कोई हो) का विवरण शामिल होने की उम्मीद है।

आयोग ने यह भी जानना चाहा है कि ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए प्राधिकारियों द्वारा क्या कदम उठाए गए हैं या उठाए जाने वाले हैं।

महिला डॉक्टर का शव शुक्रवार की सुबह बरामद किया गया था। इस सिलसिले में शनिवार को एक व्यक्ति को गिरफ्तार किया गया।

## पश्चिम बंगाल सरकार और पुलिस को नोटिस जारी, मांगे गए दो सप्ताह में रिपोर्ट

Aug 13, 2024

<https://samacharsamrat.com/bengal-and-orissa/notice-issued-to-west-bengal-government-and-police-report-sought-in-two-weeks/>

**New Delhi News:** राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कोलकाता के एक सरकारी मेडिकल कॉलेज और अस्पताल में एक प्रशिक्षु महिला डॉक्टर के साथ कथित बलात्कार और हत्या के मामले में पश्चिम बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी की है। आयोग ने सम्बन्धित अधिकारियों से दो सप्ताह में रिपोर्ट मांगी है।

एनएचआरसी ने मंगलवार को एक बयान जारी कर कहा कि आयोग ने 09 अगस्त की मीडिया रिपोर्ट का स्वतः संज्ञान लिया है। रिपोर्ट के अनुसार 09 अगस्त को कोलकाता के राज्य संचालित आरजी कर मेडिकल कॉलेज और अस्पताल के सेमिनार हॉल में एक जूनियर महिला डॉक्टर मृत पायी गयी थी। कथित तौर पर, मृतका के शरीर पर खरोंच के निशान थे, जिससे ज्ञात होता है कि घटना के समय पीड़िता द्वारा संघर्ष किया गया था। परिवार ने कथित तौर पर आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गयी।

### आयोग ने माना मानव अधिकारों के उल्लंघन का गम्भीर मुद्दा

आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सत्य है, तो यह पीड़िता के मानव अधिकारों के उल्लंघन का गम्भीर मुद्दा है। आयोग ने मुख्य सचिव और पुलिस महानिदेशक, पश्चिम बंगाल को नोटिस जारी कर दो सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है।

रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति और दोषी व्यक्तियों के खिलाफ की गयी कार्रवाई के साथ-साथ मृतक के निकटतम सम्बन्धी को दिये गये मुआवजे की जानकारी शामिल होना अपेक्षित है। आयोग यह भी जानना चाहेगा कि ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए प्राधिकारियों द्वारा क्या कदम उठाये गये हैं अथवा प्रस्तावित किये गये हैं।



## राष्ट्रीय मानवाधिकार आयोग ने राज्य सरकार और डीजीपी को भेजा नोटिस

<https://www.prabhatkhabar.com/state/west-bengal/case-of-rape-and-murder-of-junior-doctor>

[https://www.hindusthansamachar.in/Encyc/2024/8/13/State-government-has-been.php#google\\_vignette](https://www.hindusthansamachar.in/Encyc/2024/8/13/State-government-has-been.php#google_vignette)

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने महानगर के आरजी कर मेडिकल कॉलेज व अस्पताल में एक महिला चिकित्सक के साथ दुष्कर्म के बाद की गयी उसकी हत्या के मामले में बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है. आयोग ने मंगलवार को कहा कि उसने अधिकारियों से दो सप्ताह में रिपोर्ट मांगी है.

| August 13, 2024 11:15 PM

कोलकाता/नयी दिल्ली.

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने महानगर के आरजी कर मेडिकल कॉलेज व अस्पताल में एक महिला चिकित्सक के साथ दुष्कर्म के बाद की गयी उसकी हत्या के मामले में बंगाल सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किया है. आयोग ने मंगलवार को कहा कि उसने अधिकारियों से दो सप्ताह में रिपोर्ट मांगी है. यहां जारी एक विज्ञप्ति में एनएचआरसी ने कहा कि उसने मीडिया में आयी उस खबर पर स्वतः संज्ञान लिया है, जिसके मुताबिक कोलकाता के सरकारी आरजी कर मेडिकल कॉलेज और अस्पताल के सभागार में जूनियर महिला डॉक्टर मृत पायी गयी थी. आयोग ने कहा : खबर के अनुसार, मृतका के शरीर पर खरोच के निशान थे, जो यह संकेत देते हैं कि घटना के समय संघर्ष हुआ था. खबर के अनुसार, परिवार ने आरोप लगाया है कि पीड़िता के साथ बलात्कार किया गया और उसकी हत्या कर दी गयी. एनएचआरसी ने कहा कि यदि मीडिया में आयी खबर की विषय-वस्तु सही है, तो यह पीड़िता के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है. तदनुसार पश्चिम बंगाल के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह में विस्तृत रिपोर्ट तलब की जाती है.

बयान के मुताबिक, रिपोर्ट में पुलिस द्वारा की जा रही जांच की वर्तमान स्थिति, जिम्मेदार व्यक्तियों के खिलाफ की गयी कार्रवाई, और मृतका के परिजनों को दिये गये मुआवजे (यदि कोई हो) का विवरण शामिल होने की उम्मीद है. आयोग ने यह भी जानना चाहा है कि ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए प्राधिकारियों द्वारा क्या कदम उठाये गये हैं या उठाये जानेवाले हैं.